Candidate's Name & Address
SAILENDRRA KUMAR PANDA
Q.NO. LCR-163, CHHEND COLONY,
PHASE-I, P.O.-ROURKELA - 15
DISTT.- SUNDARGARH (ODISHA) Pin code - 769015

FATHER'S/HUSBAND'S NAME
LATE MAYADHAR PANDA

EXAMINATION CENTRE
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

DATE OF EXAMINATION
20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

ISSUING AUTHORITY
Registrar General

NOTE:
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, anything suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
VARSHA SHRIVASTAVA
Q.NO.111, POONAM COLONY, MAMTA NAGAR,
RAJNANDGAON (C.G.) Pin code - 491441

Roll No. 2
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name
SHRI RAM SAHAY SHRIVASTAVA

Exam Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
DHARUV NARAYAN SHUKLA
BEHIND AGRAWAL NURSING HOME,
12/238, KHUTEHI,
REWA (M.P.) Pin code - 486001

Father's/Husband's Name
LATE SHRI NARAYAN PRASAD
SHUKLA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M  to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
HARJEET SINGH KUKREJA
"GUNJAN" BHAWAN,
PUNJABI MOHALLA,
NEAR G.N.P. SCHOOL,
ITARSI (M.P.) Pin code - 461111

Roll No.  4
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  CHARANJEET SINGH KUKREJA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
GYANESHWAR SINGH
R D 24, ANJANI VIHAR COLONY,
CHANTIDIHA,
BILASPUR (C.G.) Pin code - 495001

Roll No. 5
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name SHRI CHANDRA SHEKHAR SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ISHWER RAM SAHU
WARD NO. 19, CLUB PARA, MAHASAMUND,
DISTT. - MAHASAMUND (C.G.) Pin code - 493445

Roll No. 6
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
SHRI RAMESER RAM

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
GHANSHYAM PRASAD CHATURTHI
VILL.- AMERI, WARD NO. 13,
P.O.-MANGLA, P.S.-CHAKARBHATA,
DISTT.- BILASPUR (C.G.) Pin code - 495001

Roll No. 7
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI ASHOK KUMAR
CHATURTHI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
ASHISH SHUKLA
PLAT NO. 125, SUBHAS NAGAR,
GALI NO. 8, MINAKSHI BHAWAN,
DURG,
DISTT.- DURG (C.G.) Pin code - 491001

Roll No. 8

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name LATE SHRI R.K. SHUKLA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
RAMESH KUMAR MANHAR
132, K.V. COLONY,
KORBA ROAD, CHAMPA,
DISTT.- JANJGIR-CHAMPA (C.G.) Pin code - 495671

Roll No. 9
Category  SC
Domicile of C.G.  Yes
GENDER  Male

Father's/Husband's Name  KUNJRAM MANHAR

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M  to 12.00 Noon  Paper I LAW
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RUKKHAM LAL BAGHEL
J-770, JANTA QUARTER,
JANTA COLONY,
GUDHIYARI,
RAIPUR (C.G.) Pin code - 492001

Roll No. 10

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name LATE SHRI PILA RAM BAGHEL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NEERAJ KUMAR UPADHYAY
D.C.F. COLONY, WARD NO. 5,
TOWN AREA, DUDDHI,
POST - DUDDHI,
DISTT. - SONEBHADRA (U.P.) Pin code - 231208

Roll No. 11
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name BAJRANG LAL UPADHYAY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
KAMLESHWAR PURI
MUHALLA - BARAHNINALA WARD,
NO. 5, G.I.C. ROAD, DUDHI,
P.O.- DUDHI,
DISTT.- SONEBHADRA (U.P.) Pin code - 231208

Roll No. 12
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name LATE SHRI LAKSHMI PURI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M. to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
DEVENDRA KUMAR GUPTA
BEHIND VISHWAKARMA BHAWAN,
SHANKAR NAGAR,
DURG,
DISTT.- DURG (C.G.) Pin code - 491001

Roll No. 13
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI BASANT KUMAR GUPTA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

PRAMOD KUMAR YADAV

Registrar General

Male

Paper II LAW

2.00 P.M to 5.00 P.M

Paper I LAW

9.00 A.M to 12.00 Noon

Issuing Authority

Registrar General

Date of Examination 20th July, 2014

TIME

PAPER

9.00 A.M to 12.00 Noon

Paper I LAW

2.00 P.M to 5.00 P.M

Paper II LAW

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KISHAN LAL BANJARE
VILL. - MAHKA,
POST - RAHAUD, TAH. - PAMGARH,
DISTT. - JANJGIR-CHAMPA (C.G.) Pin code - 495556

Roll No. 15
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI DWARIKA PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
LAKHAN LAL JTC
C/O BHUWAN BHARDWAJ,
NEAR OM SHANTI NIKETAN SCHOOL,
MOWA, RAIPUR,
DISTT.- RAIPUR (C.G.) Pin code - 492014

Roll No. 16
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BODHI RAM JTC

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
NAVED ALAM
S/O SHEIKH NASIRUDDIN,
BALODA BAZAR MEDICAL STORES,
P.O.- BALODA BAZAR,
DISTT.- BALODA BAZAR-BHATAPARA (C.G.) Pin code - 493332

Father's/Husband's Name    SHEIKH NASIRUDDIN

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME                PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M    Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
GANESH KUMAR BAGHMAR
VAISHNAV COLONY, WARD NO. 2,
P.O. - BALODA BAZAR,
DISTT. - BALODA BAZAR-BHATAPARA (C.G.)
Pin code - 493332

Roll No. 18
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI BHOLA RAM BAGHMAR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
KU.VANDANA DEVI RAI
MIG-II, A-2, 74/4 NEHRU
NAGAR (WEST) BHILAI,
DIST-DURG. C.G. Pin code -

Roll No. 19
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name SHRI N.K.RAI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RUPESH NIGAM
E.W.S.- 480, K.D.A. COLONEY, DAHELI SUJANPUR.
POST-E.O.D.
DISTRICT-KANPUR NAGAR (U.P.) Pin code - 208013

Date of Examination 20th July, 2014

Roll No. 20
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MR. SHYAM BIHARI NIGAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
### Written Examination of District Judges (Entry Level) 2014

**DIRECT RECRUITMENT**

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>DEVENDER KUMAR</td>
<td>21</td>
</tr>
<tr>
<td>DEVENDER KUMAR (ADVOCATE)</td>
<td></td>
</tr>
<tr>
<td>S/O SH.OM PRAKASH</td>
<td></td>
</tr>
<tr>
<td>R/O 346 A/17 NEAR SHIVA STREET, TOHANA DISTRICT- FATEHABAD, HARYANA Pin code - 125120</td>
<td></td>
</tr>
</tbody>
</table>

**Father's/Husband's Name**

OM PRAKASH

**Examination Centre**

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

---

**Date of Examination** 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

**Registrar General**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJENDARA PRASAD YADAV
RAJENDRA PRASAD YADAV (ADVOCATE)
VILLAGE- SHIVNANDANPUR (MAHABEER COLONEY)
POST- BISHRAMPUR
DISTRICT-SURAJPUR (C.G.) Pin code - 497226

Roll No. 22
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name LATE SHRI SHIV BAHADUR YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
OM PRAKASH PATHAK
60 E RAJEEVE VIHAR, NAUBASTA KANPUR
NAGAR (UTTATPRADESH) Pin code - 208021

Roll No. 23
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name
LATE JAGDISH NARAYAN PATHAK

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
DEEPAK KUMAR DESHLHRE
DEEPAK KUMAR DESHLHRE
(ADV) DISTRICT COURT BALOD
DISTRICT-BALOD (C.G.) Pin code - 491226

Role No. 24
Category SC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
FOOL DAS DESHLHRE

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G.</th>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>VIRENDER KUMAR</td>
<td>25</td>
<td>UR</td>
<td>No</td>
<td>Male</td>
</tr>
<tr>
<td>VILLAGE &amp; POST OFFICE - LAHLI TEHSIL- RATIA DISTRICT-FATEHABAD (HARAYANA) Pin code - 125051</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

**Father's/Husband's Name**  LATE SH. RAM LAL

**Examination Centre**  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination**  20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**  

**Registrar General**  

**Note:-**  

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAKESH KUMAR GUPTA
WARD NO.07 NEW BUS STAND SURAJPUR
DISTRICT-SURAJPUR (C.G.) Pin code - 497229

Roll No. 26
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
LATE RAM KISHUN GUPTA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
SMT. PREETI BUDHIA
SHRI RADHA VASTRALAYA, MAIN ROAD
SURAJPUR
DISTRICT-SURAJPUR Pin code - 497229

Roll No. 27
Category UR
Domicile of C.G. Yes
GENDER Female

Father's/Husband's Name PRASHANT BUDHIA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
LOKESH TAMRAKAR
LILI CHOWK NEAR DURGA MANDIR RAIPUR
C.G.) Pin code - 492001

Roll No. 28
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI RAMKUMAR TAMRAKAR

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
HARJEET KAUR SALUJA
S.TEJENDER SINGH AJMANI LAL BAGICHA
DHAMTARI OLD BUS STAND (C.G.) Pin code -

Roll No. 29

Category UR

Domicile of C.G Yes

GENDER Female

Father's/Husband's Name LATE PREETAM SINGH SALUJA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
JAGDISH KUMAR JAIN
JAGDISH KUMAR JAIN (ADV.)
AT/P.O. URMAL
DIST-GARIABAND (C.G.) Pin code - 493890

Roll No. 30
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI BABULAL JAIN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
AJAY KUMAR SAHU
BHAHYATHAN ROAD SURAJPUR
DIST-SURAJPUR CHHATTISGARH Pin code -

Roll No. 31
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
LATE CHAITU RAM SAHU

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ASIF AHMED SIDDIQUI
BYRON BAZAR NEAR FAWARA RAIPUR (C.G.)
Pin code - 492001

Roll No. 32
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name LATE S.M. SIDDIQUI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PUSHPENDRA KUMAR PATEL
HOUSE NO.02 GAYATRI VILLA PARISAR
BESIDES MAHARISHI VIDYA MANDIR
BILASPUR (C.G.) Pin code - 495689

Roll No. 33
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SURU LAL PATEL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VIJAY KUMAR LANGE
JAI SHRI HANUMAN NAGAR BORIYA ROAD
P.O. SUNDER NAGAR RAIPUR (C.G.) Pin code - 492013

Roll No. 34
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE KANHIYA LAL LANJE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SHARAD PRAKASH YADAV
OPP.N.C.C. OFFICE
MAIN ROAD KAILASHPURI
RAIPUR (C.G.) Pin code -

Roll No. 35
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LAXMI PRASAD YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address  
PURUSHATTAM SONI  
PURUSHATTAM SONI  
S/O GHANSHYAM DAS SONI  
BEHIND STATE BANK OF INDIA NOW GONG  
DISTRICT-CHHATARPUR (M.P.) Pin code -  

Roll No.  36  
Category  UR  
Domicile of C.G  No  
GENDER Male  

Father's/Husband's Name  GHANSHYAM DAS SONI  
Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.  

Date of Examination 20th July, 2014  
TIME  
9.00 A.M to 12.00 Noon  
2.00 P.M to 5.00 P.M  
PAPER  
Paper I LAW  
Paper II LAW  

Issuing Authority  
Registrar General  

Note:-  
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SMT. MAYAVATI PRADHAN
IN FRONT OF P.S.CITY, RING ROAD NO.01 POST
SUNDAR NAGAR, RAIPUR CHHATTISGARH Pin
code - 492013

Roll No. 37
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name DHANPATI PRADHAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

KRISHNA KUMAR YADAV

Registrar General

Male

PAPER

TIME

9.00 A.M to 12.00 Noon

Paper I LAW

Paper II LAW

Issuing Authority

Registrar General

Date of Examination 20th July, 2014

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJESH KUMAR NAYAK
RAJESH KUMAR NAYAK (ADV.)
AT POST RAM NAGAR PADA BHAWANIPATNA
DISTRICT- KALAHANDI
ODISHA Pin code - 766001

Roll No.  39
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name    BANBAMBER NAYAK

Examination Centre    Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME    PAPER
9.00 A.M to 12.00 Noon    Paper I LAW
2.00 P.M to 5.00 P.M    Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
CHANDRA PRAKASH KASHYAP
VILLAGE - KANTA
POST- BORDA (KCHAROD)
DISTRICT- JANJGIR CHAMPA (C.G.) Pin code - 495556

Candidate's Name & Address

Roll No. 40
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name CHANDU LAL KASHYAP

Examination CentreGovt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
JAGDISH AGARWAL
OLD POST OFFICE ROAD BATASHA GALI GUNA
(M.P.) Pin code - 473001

Roll No. 41
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name KAILASH BABU

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SUNIL SONI
SADAR ROAD BALOD WARD NO-08 DISTRIT-BALOD (C.G.) Pin code - 491006

Date of Examination 20th July, 2014

Roll No. 42
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI BHIKHAM LAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
JAIPRAKASH KOSARIA
VILLAGE- LAKHAGARH
POST & TEH.- PITHORA
DISTRICT- MAHASAMUND Pin code - 493551

Roll No. 43
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI IYARAM KOSARIA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
ARVIND KUMAR CHANDEL
C/O SHRI N.P CHANDEL
NEAR SHIV TEMPLE, SHIV PARA, DURG (C.G.)
Pin code - 491001

Candidate's Name & Address

Roll No. 44

Category UR

Domicile of C.G Yes

GENDER Male

Affix Passport Size Photograph
(Similar to that affixed on application form)

SHRI NARSEHING PRASAD CHANDEL

Father's/Husband's Name

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Examination Centre

Date of Examination 20th July, 2014

9.00 A.M to 12.00 Noon
Paper I LAW

2.00 P.M to 5.00 P.M
Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
SHYAM KUMAR SHRIVASTAVA
AJAY SHRIVASTAV HIGH COURT (ADV.) S.F.-1,
AJIT APARTMENT, IN FRONT OF PANCHVATI,
SCHOOL, BILASPUR (C.G.) Pin code -

Candidate's Name & Address

Roll No. 45
Category UR
Domicile of C.G Yes
GENDER Male

SHRI N.L. SHRIVASTAV

Father's/Husband's Name

Examination Centre

Affix Passport Size Photograph
(Similar to that affixed on application form)

Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Examination Centre

Date of Examination 20th July, 2014

TIME PAPER

9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SANT KUMAR SAHU
VILLAGE-SONPUR
POST-BANJA
TEH.-BHAIYA THAN
DISTRICT-SURAJPUR(C.G.) Pin code -

Father's/Husband's Name  SHRI Ramlakhan Sahu

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

**TIME**  **PAPER**

9.00 A.M to 12.00 Noon  Paper I LAW

2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SMT. SHASHIKALA JANGDE
OLD CHANDANIYA PARA
WARD NO. 17 JANJGIRDISTRICT- JANJGIR
CHAMPA Pin code -

Roll No. 47
Category SC
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name DR. S.N. JANGDE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
ONKAR PRASAD VERMA
KAMAL COLONEY BALODA BAZAR
TEH. & DISTRICT- BALODA
BAZAR-BHATAPARA (C.G.) Pin code - 493332

Roll No. 48
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
JEEVAN LAL VERMA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, anything suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>LAXMI NARAYAN SHRIVASTAVA</td>
<td>49</td>
<td>UR</td>
<td>No</td>
<td>Male</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
<th>Examination Centre</th>
</tr>
</thead>
<tbody>
<tr>
<td>SURAJ LAL SHRIVASTAVA</td>
<td>Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.</td>
</tr>
</tbody>
</table>

**Date of Examination 20th July, 2014**

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
PRAHLAD THAKUR
C/O SHRI S.M. TIWARI, 196, CLERK COLONY,
INDORE, M.P. Pin code -

Roll No. 50
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI KRISHNA THAKUR

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SURENDRA SINGH RADHUWANSHI
FRIENDS COLONY CANT ROAD, GUNA M.P. Pin code - 473001

Roll No. 51
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAJENDRA SINGH RAGHUWANSHI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
PIDUGU RAMALAKSHMI
30-11-13, MAHALAKSHMI STREET,
DABANGARDENS, VISAKHAPATNAM, A.P. Pin
code - 530020

Roll No. 52
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name P. VENKATESWARA RAO

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PRAVEEN KUMAR SHRIVASTAVA
NAYAK GALL, HANUMAN COLONY, GUNA M.P.
Pin code - 473001

Roll No. 53
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM NIVAS SHRIVASTAVA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
JITENDER SINGH
VILL. & POST. MALENDI, DISTT. SHAMLI, U.P.
Pin code - 247776

Roll No. 54
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name KARANPAL

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MUKESH SHARMA
168, SUKHI MAL, DASNA GATE, GHARIABAD,
U.P. Pin code - 201001

Roll No.  55
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  SHRI GANGLA SHARAN SHARMA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination  20th July, 2014

TIME                  PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
**DIRECT RECRUITMENT**

ASHOK KUMAR SAHU  

**Registrar General**  

**Gender** Male  

**Paper II LAW**  

**Paper I LAW**  

**SHAKTI KUNJ, NAHARIYA BABA ROAD NEW CHANDNIYA PARA WARD NO. 06, JANJGIR, DISTT. JANJGIR-CHAMPA, C.G. Pin code -**  

**Roll No.** 56  

**Category** UR  

**Domicile of C.G** Yes  

**Gender** Male  

**Father's/Husband's Name** BHUKHALU RAM SAHU  

**Examination Centre** Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.  

Affix Passport Size Photograph  

(Similar to that affixed on application form)  

**Date of Examination 20th July, 2014**  

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**  

**Registrar General**  

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJENDRA PRASAD KUSHWAHA
WARD NO. 18, GADHEL PARA, BAIKUNTHPUR,
DISTT. KOREA C.G. Pin code - 497335

Roll No. 57
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM JUTHAN RAM

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PRASHANT KUMAR JOSHI
APPAPURA DURG C.G. Pin code - 491001

Roll No. 58
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE KASTUR CHAND JOSHI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014
TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
ADITYA NARAYAN PANDA
AT DHARAMGARH, NEAR GOVT. HOSPITAL,
P.O. & P.S. DHARAMGARH, DIST. KALHANDI,
ODISHA Pin code -

SURESH CHANDRA PANDA

Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ISHWAR KUMAR NISHAD
VILL- KOLIHAPURI, POST - PISEGAON, TAH-DURG, DIST. - DURG C.G. Pin code -

Roll No.  60
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  LATE ROOP RAM NISHAD

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
SUSHIL KUMAR MANIKPURI
VILL- PASID, P.O. PASID, VIA-BILHA, DIST.
BILASPUR C.G. Pin code - 495224

Roll No. 61
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI JAITA DAS PANT

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.
Candidate's Name & Address
DHEERENDRA NATH NANDE
DEO-KUNJ, NAV DURGA CHOWK RAVI NAGAR
RAIPUR DIST. RAIPUR C.G. Pin code -

Roll No. 62
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHEO KUMAR NANDE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHAILESH MADHWANI
C/O GOPI NIWAS KATIYA PARA, UDAI CHAUK
JUNA BILASPUR C.G. Pin code -

Roll No.  63
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  CHETAN DAS MADHWANI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
VYAS NARAYAN BANJARE
VILL- NANGARADIH, P.O. - PIRAIYA, VIA-
BILHA, DIST.- BILASPUR C.G. Pin code -

Roll No.  64
Category  SC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  MAN SINGH BANJARE

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10  There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SHOBHNA KOSHTA
1260, SHAHINAKA, DADA DARBAR, PHOOL
SAGAR, GARHA, JABALPUR, M.P. Pin code -

Roll No. 65
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name C.S. KOSHTA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
AJAY KUMAR SHARMA
KAPA LODHI PARA, BEHIND AVANTI BAI
CHOWK RAIPUR C.G. Pin code - 492004

Roll No. 66
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHANKER DAYAL SHARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014
TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

PREM CHANDRA SHUKLA
Registrar General
Male

GENDER

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
9.00 A.M to 12.00 Noon

F-19, OFFICERS COLONY COLLECTOR
BANGLOW, GOKULPUR, RUDRI C.G.
DHAMTARI Pin code - 493776

No

Candidate's Name & Address
PREM CHANDRA SHUKLA

Category

Domicile of C.G

GENDER

Issuing Authority

Registrar General

Date of Examination 20th July, 2014

TIME

9.00 A.M to 12.00 Noon

Paper I LAW

2.00 P.M to 5.00 P.M

Paper II LAW

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
BHANU PRATAP VERMA
VERMA BHAWAN, BEHIND BUDHESHWAR
MANDIR BRAMAHPURI, RAIPUR C.G. Pin code -

Roll No.  68
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  SHRI MOHAN LAL VERMA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Affix Passport Size Photograph
(Similar to that affixed on application form)

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
</tr>
</thead>
<tbody>
<tr>
<td>GIRESH KUMAR DWIVEDI</td>
</tr>
<tr>
<td>H.N.-9/788, RAJIV MARG NIRALA NAGAR, REWA M.P. Pin code - 486002</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Roll No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>69</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Category</th>
</tr>
</thead>
<tbody>
<tr>
<td>UR</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Domicile of C.G</th>
</tr>
</thead>
<tbody>
<tr>
<td>No</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>Male</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
</tr>
</thead>
<tbody>
<tr>
<td>RAMSUNDER DWIVEDI</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Examination Centre</th>
</tr>
</thead>
<tbody>
<tr>
<td>Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Date of Examination</th>
</tr>
</thead>
<tbody>
<tr>
<td>20th July, 2014</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Issuing Authority</th>
</tr>
</thead>
<tbody>
<tr>
<td>Registrar General</td>
</tr>
</tbody>
</table>

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
HEMLATA WARLYANI
VIDHIK SEVA MARG, CIVIL LINES BILASPUR
C.G. Pin code -

Roll No.  70

Category  UR

Domicile of C.G  Yes

GENDER Female

Father's/Husband's Name  S.S. DEEPAK

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME          PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10  There is no provision for the supplementary answer book.

******
Candidates Name & Address
SANTOSH KUMAR TIWARI
Q.N. GAD/G/4, KHAIRAGARH, P.S.-KAIRAGARH,
DIST- RAJNANDGAON C.G. Pin code - 491881

Roll No. 71
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAMAKANT TIWARY

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NYAYAPATI RAVI KUMAR
HOUSE NO. 218/C STREET NO. 19, SMRITI NAGAR, BHILAI NAGAR, DIST. DURG. C.G. Pin code - 490020

Roll No. 72
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI N. RAMKISHORE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
**Candidate's Name & Address**
SHANTI KUMAR KAUSHIK
VILLAGE- TILAI, P.O.- TILAI, TAH- AKALTARA,
DIST. - JANGIR-CAHMPA C.G. Pin code - 495668

**Roll No.** 73

**Category** UR
**Domicile of C.G** Yes
**Gender** Male

**Father's/Husband's Name** LT. MAHETTAR LAL KAUSHIK

**Examination Centre**
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

---

**Date of Examination** 20th July, 2014

**TIME** | **PAPER**
---|---
9.00 A.M to 12.00 Noon | Paper I LAW
2.00 P.M to 5.00 P.M | Paper II LAW

**Issuing Authority**

Registrar General

*(See reverse for instructions)*
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
ABHAY SHANKER PATHAK
H.N. 321, PLOT NO. 402, SAMJEEVANI NAGAR
JABALPUR (M.P.) Pin code -

Roll No. 74
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name SHRI HANUMAN PD. PATHAK

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014
TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
ASHISH KUMAR TIWARI
ASHISH KUMAR TIWARI (ADV.)
POLS AI PARA STATION ROAD
NEAR KRISHNA TAILOR DURG (C.G) Pin code -

Father's/Husband's Name  SHRI KAPIL NARAYAN TIWARI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT -CARD**

**Written Examination of District Judges (Entry Level) 2014**

**DIRECT RECRUITMENT**

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>JAY KUMAR ADILEY</td>
<td>76</td>
<td>SC</td>
<td>Yes</td>
<td>Male</td>
</tr>
<tr>
<td>V.P.O. DHRDEI (KH)</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>DIST- JANJGIR CHAMPA (C.G.) Pin code - 495556</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

**Father's/Husband's Name**

RATI RAM ADILEY

**Examination Centre**

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination 20th July, 2014**

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

Note:-

(See reverse for instructions)
1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SURESH KUMAR SAHU
SURESH KUMAR SAHU
C/O LALIT ADIL ADVOCATE
NEAR SAHU SADAN
KELABADI DURG (C.G.) Pin code -

Roll No. 77

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name BALDEW PRASAD SAHU

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VINOD KUMAR DEWANGAN
QTR NO. CF/4,
STREET-2
FIVE BUILDING
DURG (C.G.) Pin code -

Roll No. 78
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI RAMLAL DEWANGAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ARVIND KUMAR
ARVIND KUMAR ADVOCATE
R/O-MOH-GUZARI-BAZAR,
PO-JHAUGANJ,P.S.-KHAJEKALAN
DISTT-PATNA
BIHAR Pin code - 800008

Roll No. 79

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name LATE GOVIND DAS

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KHILESHWAR PD. MADHUKAR
VIL-TULSI, PO-MISDA,
TAH-NAWAGARH
DIST-JANJGIR-CHAMPA
C.G. Pin code - 495557

Roll No.  80
Category  SC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  LACHCHHIRAM MADHUKAR

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME          PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
VED PRAKASH PANDEY
HIG. 28, KATJUBAGH COLONY, CHANDRAPUR,
SALORI, TELEYARGANJ ALLAHABAD U.P. Pin
code - 211004

Roll No. 81

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name RAM KRIPAL PANDEY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MOHIT DEWAN
19, MAISONETTE, SHANKAR NAGAR RAIPUR
C.G. Pin code - 492007

Roll No.  82
Category  UR
Domicile of C.G   Yes
GENDER Male

Father's/Husband's Name  SHRI RAMESH DEWAN

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME        PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RISHI KUMAR SINGH
D.D.P. OFFICE, DIST. COURT RAJNANDGAON
C.G. Pin code - 491441

Roll No. 83

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name ADITYA NARAYAN SINGH

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
SYED AYAZ TANVEER  
GAURI NAGAR, WARD NO.12, RAJNANDGOAN,  
DIST. RAJNADGAON C.G. Pin code -

Roll No.  84

Category  UR

Domicile of C.G    Yes

GENDER Male

Father's/Husband's Name  AYOUB

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SUDHANSHU SHRIBVASTAVA
NEAR ASHADEEP SCHOOL, NEW CHANGORA
BHATHA, RAIPUR C.G. Pin code - 492013

Roll No. 85
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI P.C. SHRIVASTAVA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAHUL MISHRA
D-29, KACHNAR CITY, VIJAY NAGAR
JABALPUR MP. Pin code - 482002

Roll No.  86
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  SOMESH PD. MISHRA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SUSHIL KUMAR MISHRA
VILL- RAMKUI, POST- BHOLGARAH, DIST.
REWA M.P. Pin code - 486001

Roll No. 87
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI RAM NARESH MISHRA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANJAY NAMDEO
MISSION HOSPITAL ROAD, OPPOSITE CITY
HOSPITAL BILASPUR C.G. Pin code - 495001

Roll No. 88
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name S.L. NAMDEO

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
FATEH SINGH KHARE
JAI SWAL CHAWL, NEAR OLD HIGH COURT,
BILASPUR C.G Pin code -

Roll No. 89
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE GEND SINGH KHARE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

---

Candidate's Name & Address
RAJEEV KUMAR SINGHAL
4-B, PEETH BAZAR, NEW MANDI,
MUZAFFARNAGAR, U.P. Pin code - 251001

Roll No. 90
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI SHRAVAN KUMAR SINGHAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PRABHA SHUKLA
D/O SHRI LAL MANI DWIVEDI, HOUSE NO.
5/692, SHANTI KUNJ, BEHIND OLD, MPRTC.
DHEKHA, REWA M.P. Pin code - 486001

Roll No. 91
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name ANAND MOHAN SHUKLA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Note:-

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size Photograph
(Similar to that affixed on application form)

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
GAJRAJ SINGH VAISH
SHAHPURA RAOD, SHIVTAL, COLONY, VIKASH GANJ WARD NO. 12, DIST. UMARIA M.P. Pin code -

Roll No. 92

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name HANUMAN SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SURYA PRAKASH GUPTA
WARD NO.12, VIKAT GANJ, UMARIA,
BANDHAVGARH, DIST. UMARIA M.P. Pin code -

Roll No. 93
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name WALMIK PRASAD GUPTA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014
TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RISHIRAJ DWIVEDI
DISTT. PROSECUTION OFFICE COURT CAMPUS,
CIVIL LINE SATNA DIST. SATNA M.P. Pin code -
485001

Roll No. 94
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAMANUJ DWIVEDI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VINAYA SHANKER MISHRA
RANIPUR RAJMO, VASDEV NAGAR, P.O.-
RANIPUR, RAJMO, DIST. AZAMGARH. U.P. Pin
code - 276302

Roll No.  95
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  LATE RAM ASHRAY MISHRA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VIRENDER KUMAR
HOUSE NO. 1023/23, KAUSHIK NAGAR, JIND,
DIST. JIND HARYANA Pin code - 126102

Roll No. 96
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI RISAL SINGH

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
AMIT KUMAR VERMA
PADMAVATI APARTMENT NEHRU CHOWK,
BILASPUR (C.G.) Pin code -

Roll No. 97
Category UR
Domicile of C.G. Yes

Gender Male

Father's/Husband's Name SUNIL KUMAR VERMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANJAY KUMAR VERMA
SANJAY KUMAR VERMA
S/O SHRI GANGA SHARAN VERMA R/O
ADERSH COLONEY, LAKSAR
DISTRICT- HARIDWAR, UTTRAKHAND Pin code -

Roll No.  98
Category   UR
Domicile of C.G   No
GENDER   Male

Father's/Husband's Name   SHRI GANGA SHARAN VERMA

Examination Centre   Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME       PAPER
9.00 A.M to 12.00 Noon   Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SANJAY KUMAR JAISWAL
SANJAY KUMAR JAISWAL (ADV.)
DISTRICT COURT BAIKUNTHPUR, KOREA, CHHATTISGARH
WARD NO.05, BHATTI PARA. MISHAN ROADE, BAIKUNTHPUR, DISTRICT- KOREA.(CG.) Pin code - 497335

Roll No. 99
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LAE SHRI SITA RAM JAISWAL

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ASHOK KUMAR CHOUDHARI
ASHOK KUMAR CHOUDHARI
C/O RAM NARAYAN PRASAD (ADV.) NORTH RING ROAD, KADARPUR, AMBIKAPUR, SURGUJA(C.G.) Pin code - 497001

Roll No.  100
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ANJUM QUARAISHI
ANJUM QUARAISHI (ADV.)
C/O JAMEEL QUARAISHI (ADV.)
SHANKAR VIHAR COLONEY, WARD NO. 17
JANJGIR, DISTRICT CHAMPA (C.G.) Pin code -

Father's/Husband's Name   JAMEEL QUARAISHI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
AVIRAJ VIKASH
H-12, HARMU HOUSING COLONEY, BESIDE SBI, HARMU, RANCHI, JHARKHAND Pin code - 834012

Roll No. 102
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name R.P. SHARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
SHIV SHANKAR PRASAD
GOL PAHARI NEAR UNITED ENGINEERING, SERVICE
POST - TATANAGAR
DISTRICT-EAST SINGHBHUM,JHARKHAND Pin code - 831002

**Roll No.** 103  
**Category** UR  
**Domicile of C.G** No  
**GENDER** Male

**Father's/Husband's Name** RADHA KRISHNA PRASAD

**Examination Centre** Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

<table>
<thead>
<tr>
<th>Date of Examination 20th July, 2014</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>TIME</strong></td>
</tr>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
DILIP KUMAR PATRE
JANTA QUARTAR P-6 PADMANABHPUR, DURG (C.G.)
DISTRICT DURG(C.G.) Pin code - 491001

Roll No. 104
Category SC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
ANTU RAM PATRE

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SUSHIL KUMAR
TOWN AND POST BUDHANA
MO-PICHALLA (NEAR GAS AGENCY)
DISTRICT- MUZAFFARNAGAR(U.P.) Pin code - 251301

Roll No. 105
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI GANGLA RAM TYAGI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
### Candidate's Name & Address
SAVITA MISHRA  
MIG-22 SHANTI VIHAR COLONEY PADRA  
REWA (M.P.) Pin code - 486001

### Roll No.
106

### Category
UR

### Domicile of C.G.
No

### Gender
Female

### Father's/Husband's Name
CHANDRA MANI MISHRA

### Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

### Date of Examination
20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

### Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address  
PRASHANT PARASHAR  
PRASHANT PARASHAR  
D.74, NEHRU NAGAR BHOPAL Pin code -  

Roll No.  107  
Category  UR  
Domicile of C.G  No  
GENDER Male  

Father's/Husband's Name  
SHRI A.N. PARASHAR  

Examination Centre  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.  

Affix Passport Size Photograph  
(Similar to that affixed on application form)  

Date of Examination 20th July, 2014  

TIME  
9.00 A.M to 12.00 Noon  
2.00 P.M to 5.00 P.M  
PAPER  
Paper I LAW  
Paper II LAW  

Issuing Authority  
Registrar General  

Note:-  
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
AVNISH SAXANA
AVNISH SAXANA, A-6/506 AAKRITI GREENS SALAIYA ,E-8 EXT. BHOPAL(M.P.) Pin code -

Roll No. 108
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI CHANDRABHAN SAXENA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
JAI PRAKASH GUPTA
1/258 - G.S.BHAWAN,NORTH OF WATER TANK
KADARPUR, AMBIKAPUR, SURGUJA (C.G.) Pin
code - 497001

Roll No. 109
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name GOPAL PRASAD GUPTA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
JANOJ KUMAR MAHARANA
AT JAGANANTHA VIHAR- 07 LANE
POST-SHRI RAM NAGAR, ASKA ROAD,
BERHAMPUR (GANJAM) ODISHA Pin code - 760002

Roll No. 110
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name GOPI MOHAN MAHARANA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
High Court of Chhattisgarh, Bilaspur

Admit-Card

Written Examination of District Judges (Entry Level) 2014

Direct Recruitment

Candidate's Name & Address
Manish Kumar Verma
Manish Kumar Verma, Namnakala,
Ambikapur, Surguja, C.G. Pin code - 497001

Roll No. 111

Category UR

Domicile of C.G No

Gender Male

Father's/Husband's Name Chandra Prasad

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

Time
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

Paper
Paper I Law
Paper II Law

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

BALAKRUSHNA POLAI
R.C.DAS LANE, KAMAPALLI BERHAMPUR,
GANGAM, ODISHA Pin code - 760004

GENDER Male

Paper I LAW
9.00 A.M to 12.00 Noon
Paper II LAW
2.00 P.M to 5.00 P.M

Date of Examination 20th July, 2014

Candidate's Name & Address

 roll No. 112
Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name INDRAMANI POLAI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
PRAMOD KUMAR SINGH
PRAMOD KUMAR SINGH, RAM CHELA
BHAWAN, DEVI GANG ROAD,
AMBIKAPUR, SURGUJA,(C.G.) Pin code -

Roll No. 113
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name LATE JAGDAMBA PD. SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SUDHIR KUMAR
H.NO.107, L.NO.-15, SUBHASH NAGAR GANDHI
COLONEY, MUZAFFARNAGAR (U.P) Pin code - 251001

Roll No. 114
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MANGYEY SINGH BALYAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ISHWAR SARAN GUPTA
OFFICE OF DY. DIRECTOR, PROSECUTION,
DISTRICT COURT, COMPAX, RAJNANDGAON
C.G. Pin code - 491441

Roll No. 115
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SATYA NARAYAN PRASAD GUPTA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
JAGOOTIN THAKUR
GANGPARA, BALOD, SARASWATI SHISHU
MANDIR OF NEAR BALOD C.G. Pin code -

Candidate's Name & Address

Roll No. 116
Category ST
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name JAY PRAKASH THAKUR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Contact Number

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KU. ANITA SHIVHARE
VILL- DONDI, TAH- DONDI, DIST. BALOD C.G.
Pin code -

Roll No.  117
Category  UR
Domicile of C.G  Yes
GENDER Female

Father's/Husband's Name  SHRI KISAN LAL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME                  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M    Paper II LAW

Issuing Authority  
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
AJAY KUMAR SINGH
SEAT NO. 69, P.S.- RATHI BLOCK, TIS HAZARI COURT, DELHI Pin code - 110054

Roll No. 118
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name LATE. CHUNCHUN SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RANJIT TIRKEY
SADAR POLICE LINE, INFRONT OF NIRMAL VIDYALAYA, JAGDALPUR DIST. BASTAR C.G.
Pin code - 494001

Roll No. 119
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name JINIUS TIRKEY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SUNIL KUMAR
HOUSE NO. 512, VILL- SAHIBABAD, POST- I.E.
SAHIBABAD, DIST. GHAZIABAD U.P. Pin code - 201010

Roll No. 120
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI MADAN LAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014
TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
JITENDRA UBOWEJA
SAI NIWAS, NEAR TANDON DAIRY, NEW
SHANTI NAGAR RAIPUR C.G. Pin code - 492007

Roll No. 121
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SURJIT SINGH UBOWEJA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAKESH SINGH RATHORE
HOUSE NO. 47, OPPOSITE TO REST HOUSE,
WARD NO. 16, STATION ROAD, TAHA- SHAKTI,
DIST. JANJGIR-CHAMPA C.G. Pin code - 495689

Roll No. 122
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI L.P. RATHORE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
MOHIT KUMAR
A-1/1, SANJAY ENCLAVE, MANASHKUJ CHOWK, UTTAM NAGAR, NEW DELHI Pin code - 110059

Gender Male

Paper I LAW
9.00 A.M to 12.00 Noon

Paper II LAW
2.00 P.M to 5.00 P.M

Date of Examination 20th July, 2014

Candidate's Name & Address
MOHIT KUMAR
A-1/1, SANJAY ENCLAVE, MANASHKUJ CHOWK, UTTAM NAGAR, NEW DELHI Pin code - 110059

Roll No. 123
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE JAGMOHAN SHARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

MANOJ KUMAR

Registrar General

Male

Paper II LAW 2.00 P.M to 5.00 P.M

Paper I LAW 9.00 A.M to 12.00 Noon

CHAMBER NO. 11-112, DIST. COURT COMPOUND, RAJNAGAR, GHAZIABAD U.P. Pin code - 201002

Issuing Authority

Registrar General

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Candidate's Name & Address

MANOJ KUMAR

CHAMBER NO. 11-112, DIST. COURT COMPOUND, RAJNAGAR, GHAZIABAD U.P. Pin code - 201002

Roll No. 124

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name SHRI KUNWAR PAL SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SMT. SONALI SHRIVASTAVA
1291/1, CHHOTI BAZARIA, GARAH, JABALPUR
M.P. Pin code -

Roll No. 125
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name SHARAD SHRIVASTAVA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ASHOK KUMAR ANANT
VILL - KERAJHARIYA, POST & TAH.- PALI, DIST.
KORBA C.G. Pin code - 495449

Roll No. 126
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name HORI LAL ANANT

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAM NARAYAN PRASAD
NORTH RING ROAD, KEDARPUR, AMBIKAPUR -
SARGUJA C.G. Pin code - 497001

Roll No.  127
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name    BAIJNATH PRASAD

Examination Centre    Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*******
Candidate's Name & Address
SAURABH SHARMA
NEAR SHITLA MANDIR, DAGANIA CHOWK,
POST- SUNDER NAGAR RAIPUR C.G. Pin code -

Roll No. 128
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
LATE SHRI M.L. SHARMA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SATISH CHANDRA MISHRA
SATTIPARA, NEAR KARBALA, AMBIKAPUR -
SARGUJA C.G. Pin code -

Roll No. 129
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name GIRJA SHANKAR MISHRA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SATISH KUMAR JAISWAL
C/O SHRI BALRAM JAISWAL, BOURI PARA,
AMBIKAPUR - SARGUJA C.G. Pin code -

Roll No. 130
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SONA LAL JAISWAL

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
YESWANT YADAV
BEHIND SWAMI VIVEKANAND, VIDYA PEETH,
KOTA RAIPUR C.G. Pin code -

Father's/Husband's Name  SHRI HARSHE RAM YADAV

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DHARMENDRA KUMAR CHOUBEY
555-C, BAGHAMBRI GADDI ALLAHPUR,
ALLAHABAD U.P. Pin code - 211006

Roll No. 132
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI MANGAL DEW CHOUBEY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

MISS SUREKHA

Registrar General

Female

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
9.00 A.M to 12.00 Noon

No74, SUBHASH NAGAR, JAITALA ROAD, NAGPUR
(M.H.) Pin code - 440022

Issuing Authority

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DEVENDRA SINGH THAKUR
NEW SUBHASH NAGAR, TIKRAPARA,
DHAMTARI ROAD RAIPUR C.G. Pin code -

Roll No. 134
Category UR
Domicile of C.G. No
Gender Male

Father's/Husband's Name LATE RAJARAM SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the Incharge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VIJAY KUMAR MINJ
G-4/1 NAYAPARA, JAGDALPUR DISTT-BASTAR
(C.G.) Pin code - 494001

Roll No.  135
Category  ST
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  BHOLA PRASAD MINJ

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME          PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
PAWAN KUMAR
PAWAN KUMAR
LIG-11, KATJU COLONY (NEAR POOJA PARK)
CHAND PUR SALORI, TELIARGAANJ
ALLAHABAD (U.P) Pin code - 211004

**Father's/Husband's Name**
LATE SRI SITA SARAN TIWARI

**Examination Centre**
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination**
20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ATUL KUMAR JOSHI
MAJHGAWA GALI , BAJAJI ROAD DEORIA U.P.
PO-DEORIA U.P. Pin code - 274001

Roll No. 137
Category UR
Domicile of C.G. No

GENDER Male

Father's/Husband's Name VISHWANATH JOSHI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ALKA SHRIVASTAVA
FLAT NO. 414, 2ND FLOOR, SHWET HANS
APARTMENT D.D.U. NAGAR, RAIPUR C.G. Pin code - 492010

Roll No. 138
Category UR
Domicile of C.G. Yes
GENDER Female

Father's/Husband's Name
SHRI S.K. SHRIVASTAVA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination
20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANISH KUMAR SONI
NEAR RAHUL KIRANA STORES BESIDE-OLIYA
MASZID ASWANI NAGAR RAIPUR C.G. Pin code -

Roll No.  139
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI LAXMI PRASAD SONI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KRISHNA KUMAR SAHU
NEAR BHAIIYA TALAB SECTOR-2, STREET NO.2, PROFESSOR COLONY RAIPUR DIST.
RAIPUR Pin code - 492001

Roll No. 140
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name SHRI BISE LAL SAHU

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MOHAMMAD JUNED SAMEER
132, NAGAR NIGAM COLONY, NEAR KRISHNA TALKIES BHAISTHAN, RAIPUR C.G. Pin code - 492001

Roll No. 141
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MOHAMMAD JAMIL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
TAPAN KUMAR SAHA
43/3087, SUBHASH NAGAR, NEAR
DUDHADHARI TEMPLE, MAHAMAYA PARA
VARD, RAIPUR C.G. Pin code - 492001

Roll No. 142
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI G.M. SAHA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NIRAJ KUMAR SHRIVASTAVA
VILL-KUMHRPURA, PHULWARIYA, VARANASI,
U.P. Pin code -

Roll No. 143
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI ISHWAR CHAND

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
OMBIR SINGH
AMIT VIHAR COLONY, GALI NO. 3, NEAR KUKRA, DISTT. MUZAFFAR NAGAR, U.P. Pin code - 251001

Roll No. 144
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MAHU SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DEVENDRA NATH RAI
VILL-GODHANPUR, POST-FUNDURDIHARI,
DIST.- SARGUJA C.G. Pin code - 497001

Roll No. 145
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI SHRIKANT RAI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
HEMRAJ DAU
H.R. DAU-ADVOCATE, SANTOSHI NAGAR, IN FRONT OF SANTOSHI MANDIR, GARIABAND
C.G. Pin code - 493889

Roll No. 146
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name   DAYALU RAM DAU

Examination Centre   Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Date of Examination 20th July, 2014

TIME                PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Note:- ( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
PHULESHWAR SINGH MARABI
VILLAGE-DEWIPUR, POST-SURAJPUR, THANA & DIST.-SURAJPUR, C.G. Pin code - 497229

Roll No. 147
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name DASHRATH RAM MARBI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DUHAN RAM ARMO
VILLEGEO-AUGUSTPUR, POST-KRISANPUR,
THANA & DIST.-SURAJPUR, C.G. Pin code -

Roll No. 148

Category ST

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name RAMPRASAD SING

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER

9.00 A.M to 12.00 Noon Paper I LAW

2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
DINESH KUMAR PANIGRAHI
DINESH KUMAR PANIGRAHI, BHAIM DEV
WARD, MAHADEV GHAT, JAGDALPUR,
DIST-BASTAR, C.G. Pin code -

Roll No. 149
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SOMNATH PANIGRAHI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANTOSH KUMAR GAUTAM
NEAR SAI MANDIR, BESIDE GUPTA AATA CHAKKI, KASARI DIH, DURG, DIST- DURG, C.G.
Pin code -

Roll No. 150
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI B.R. GAUTAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANMOHAN TIWARI
DURGA CHOWK KILA PARA WARD NO.-33,
RAJNANDGAON, C.G. Pin code - 491441

Roll No. 151
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI SURESH KUMAR TIWARI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJIV KALIA
CHHOTA ATTARMUDA ZILA PANCHAYAT,
OFFICE ROAD, RAIGARH, C.G. Pin code - 496001

Roll No. 152
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SURDARSHAN KALIA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- ( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
OM PRAKASH SINGH
OM PRAKASH SINGH (ADVOCATE), OPPOSITE
SHRI SHARDA DHAM, NAMNA KALA,
AMBIKAPUR, DISTRICT-SURGUJA, C.G. Pin code - 497001

Roll No. 153
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI Bhaiya Gupteshwar Singh

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ASHOK KUMAR YADAV
ASHOK KUMAR YADAV ADVOCATE, RESI-SHIVNANDANPUR, P.O.- BISHRAMPUR, DISTT-SURAJPUR, C.G. Pin code -

Roll No. 154
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI SUDAMA PRASAD YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
SUSHMA DWIVEDI (SIROTHIYA)
W/O HARSHAN KUMAR SIROTHIYA, NEAR DR. ABHA KHARE CLINIC, CHOUBEY COLONY, CHHATARPUR, DIST- CHHATARPUR (M.P.) Pin code -

**Roll No.** 155

**Category** UR

**Domicile of C.G** No

**Gender** Female

**Father's/Husband's Name** HARSHAN KUMAR SIROTHIYA

**Examination Centre** Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination** 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SANDEEP GOSAIN
H.NO.- 1258, SECTOR-28, FARIDABAD,
HARYANA Pin code - 121002

Roll No. 156
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI P.P. GOSAIN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
BELAL AHMAD KHAN
H.NO.-9, CROSS ROAD NO.- 2/B, RD. NO. -12,
JAWAHAR NAGAR, POST & P.S. - AZADNAGAR,
TOWN- JAMSHEDPUR, DIST- SINGHBHUM,
JHARKHAND Pin code - 832110

Roll No. 157
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name ANSAR AHMAD KHAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
UDAY PRAKASH SINHA
VILL.- KAROLI, P.O.- PATORA, VIA BATOLI,
DIST-SURGUJA Pin code - 497101

Roll No. 158
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI BAIJNATH PRASAD LAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NIRMAL KUMAR SONI
NIRMAL KUMAR SONI, S/O SAGARMAL SONI,
MENZ PARLOUR, DEVIGANJ ROAD,
AMBIKAPUR, SURGUJA, C.G. Pin code - 497001

Roll No. 159
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SAGARMAL SONI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ARPANA MISHRA
W/O PRADEEP MISHRA, 11/262, NEAR K.
PATHAK COACHING, TILAK NAGAR, REWA,
M.P. Pin code - 486001

Roll No.  160
Category    UR
Domicile of C.G    No
GENDER Female

Father's/Husband's Name    PRADEEP MISHRA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME          PAPER
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAJVIR SINGH
RAJVIR SINGH, S/O RAM SINGH, MILAN VIHAR
LINE PAR, DIST.- MORADABAD (U.P.) Pin code - 244001

Roll No. 161
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI RAM SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SUMEET RANJAN DUTTA
S.M.D.-2, NEAR DURGESHWAR MAHADEO MANDIR, ADITYA NAGAR, DURG, C.G. Pin code -

Roll No. 162
Category  UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name  B.N. DUTTA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

OM PRAKASH RATHORE
Registrar General
Male

Paper I LAW
9.00 A.M to 12.00 Noon
Paper II LAW
2.00 P.M to 5.00 P.M

Candidate's Name & Address
OM PRAKASH RATHORE
OM PRAKASH RATHORE, ADVOCATE, 4/4
RISHABH NAGAR, DURG, DIST-DURG, C.G. Pin code -

Roll No.  163
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  GOVIND RAM RATHORE

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
MANOJ KUMAR SINGH
JAY BHAIRAV KIRANA STORES, PILA BANGLA KE PASS KAPA, LODHIPARA, RAIPUR, C.G. Pin code -

Roll No. 164
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SURYA BAKSH SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAM PRAKASH VERMA
G-6, DAIRY COLONY, DHAR ROAD, INDORE,
M.P. Pin code -

Roll No. 165
Category  UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name  RAMMILAN VERMA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
166

DIRECT RECRUITMENT

CHANDRA DUTTA KUSHWAHA

CHANDRA DUTTA KUSHWAHA "ADVOCATE",
RESI.-PURANA BAJAR PARA, FOREST OFFICE
ROAD, SURAJPUR, C.G. Pin code - 497229

Registrar General

Male

Paper II LAW

Paper I LAW

CHANDRA DUTTA KUSHWAHA "ADVOCATE",
RESI.-PURANA BAJAR PARA, FOREST OFFICE
ROAD, SURAJPUR, C.G. Pin code - 497229

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
KAUSHAL KUMAR KASHYAP
KAUSHAL KUMAR KASHYAP, AT & POST
PAMGARH, (BEHIND POLICE STATION), DIST-
JANJGIR-CHAMPA, C.G. Pin code -

Candidate's Name & Address

Roll No. 167
Category UR
Domicile of C.G Yes
Gender Male

Father's/Husband's Name SHRI PRAJAPATI KASHYAP

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SOHAN LAL CHANDRAPAXI
WARD NO.- 30, BARAI PARA, DURG, C.G., NEAR MARWARI SCHOOL, YOGITA KUNJ. Pin code -

Roll No. 168
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name    LATE SHYAM JEE

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME                       PAPER
9.00 A.M to 12.00 Noon     Paper I LAW
2.00 P.M to 5.00 P.M        Paper II LAW

Issuing Authority

Registrar General

Note:- Your candidature is provisionally admitted on the condition that if you qualify for Viva Voce test then you shall have to submit permanent / valid caste certificate.

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
HARI NARAYAN TRIVEDI
HARI NARAYAN TRIVEDI, GARIYABAND, DIST-
GARIYABAND, C.G. Pin code - 493889

Roll No. 169

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name SHRI NARMADA PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
ANUJ KUMAR SHARMA
ANUJ KUMAR SHARMA, R/O- 204, TYPE-2, SECTOR-2, BHEL, RANIPUR, HARIDWAR(U.K.)
Pin code - 249403

Roll No. 170

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name SHRI HARI RAM SHARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
GULAB PRASAD PATEL
GULAB PRASAD PATEL, ADVOCATE, BEHIND
MUKUND BHAWAN, VIJAYNAGAR, WARD- 39,
DIST.- DURG, C.G. Pin code - 491001

Roll No. 171

Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MAHESHWARI PRASAD PATEL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
AMIYA AGRAWAL
ADVOCATE, BAJRANG CHOWK, DIST/POST-BALODA-BAZAR, C.G. Pin code - 493332

Roll No. 172
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI HARI SHANKAR AGRAWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHRI RAM JYOTI JAISAWAL
SHRI, NIWASH MITRA VIHAR COLONY,
SHRIKANT VERMA MARG, LINK ROAD
BILASPUR, C.G. Pin code -

Roll No.  173
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  LATE SHRI PANNA LAL JAISAWAL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAJIV LOCHAN TIWARI
RAJIV LOCHAN TIWARI, E 2/33, OFFICERS COLONY, DEVENDRA NAGAR, RAIPUR, C.G. Pin code - 492001

Roll No.  174
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI G.S. TIWARI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M  to 12.00 Noon  Paper I LAW
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MAHENDRA SINGH YADAV
CHANDNI CHOUK BABU PARA, RAIGARH, C.G.
Pin code - 496001

Roll No. 175
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI SHANKER LAL YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
SMT. SMITA GHAI  
SMT. SMITA GHAI, W/O. SHRI NITIN GHAI, OPPOSIT "CIMS" GATE GOND PARA BILASPUR, C.G. Pin code - 495001

**Roll No.** 176

**Category** UR  

**Domicile of C.G** Yes

**Gender** Female

**Father's/Husband's Name** SHRI NITIN GHAI

**Examination Centre** Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination** 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

*(See reverse for instructions)*
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
AJIT KUMAR SINGH
H.I.G 06 BAJPAI CASTLE MINOCHA COLONY,
MUNGELEI ROAD BILASPUR, C.G. Pin code -

Roll No. 177

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name SHRI GOPAL SINGH THAKUR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SURESH KUMAR TANDAN
NAYAPARA CHOUK, CHAKARBHATA ROAD,
BEHIND SBI, NAYAPARA BODARI,
DIST.-BILASPUR, C.G. Pin code - 495220

Roll No. 178

Category SC

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name VISHWANATH TANDAN

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SATYANARAYAN SINGH THAKUR
SAYATNARAYAN SINGH THAKUR, RAJAPARA,
WARD NO.-9, SAKTI, P.O.-SAKTI,
DIST-JANJGIR-CHAMPA. C.G. Pin code - 495689

Roll No. 179
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI BRIJMOHAN SINGH THAKUR

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
RAVIPAL MAHESHWARI
EKTA CHOUK, TALAPARA, BILASPUR,
PO.&DIST.-BILASPUR, C.G. Pin code - 495001

Roll No. 180
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
LATE. DERHA RAM MAHESHWARI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In-charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAVI SANKAR TIWARI
RAVI SANKAR TIWARI, NIRALA NAGAR, NEAR
BRAHMAKUMARIS ASHRAM, OLD BUS STAND
BILASPUR, C.G. Pin code -

Roll No. 181
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI BRAHMA NAND TIWARI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
DEVENDRA KUMAR JANGDE  
MAIN ROAD JORAJAITKHAM KUDUDAND  
BILASPUR, C.G. Pin code -

Roll No. 182  
Category SC  
Domicile of C.G Yes  
GENDER Male

Father's/Husband's Name  
SHRI RAMRATAN JANGDE

Examination Centre  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
GIRISH CHAND RAI
VILLEG SAHAVUDEENPUR,
P.O.-SAUSARWAN, VIA-KARAHAN,
DISTRICT-MAU, (U.P.) Pin code - 276402

Roll No.  183
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  LATE PARAS NATH RAI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJENDRA KUMAR SAHU
VILLEGGE-JHALKHAMHARIYA, POST-PACHEDA,
THANA-MAHASAMUND,
TAH&DIST-MAHASAMUND, C.G. Pin code - 493445

Roll No. 184
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name CHHANNU LAL SAHU

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ARVIND KUMAR
B-270, 3RD FLOOR, GK-I, NEW DELHI, Pin code - 110048

Roll No. 185
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name JAI MANGAL SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
BHAWANI SHANKER SHARMA
H.NO.-806, S.F.S., SECTOR-II(ELEVEN),
VASUNDHARA, GHAZIABAD, U.P. Pin code - 201012

Roll No. 186
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name LATE SHRI SEWARAM SHARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NAVTEJ SINGH
NAVTEJ SINGH S/O-S.MEWA SINGH, H.NO-427, S.T. NO.-8, NEW BISHAN NAGAR, PATIALA, PUNJAB Pin code - 147003

Roll No. 187
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name S.MEWA SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
BASANT KUMAR
C/O- AGARDHAN, VILLEG-LIMTARA,
P.O.-SAKARRA, VIA-SAKTI,
DIST-JANJGIR-CHAMPA, C.G. Pin code - 495689

Roll No. 188
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PANCH RAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RATAN LAL GOYAL
FLAT NO- 205, AMBA APARTMENT, PLOT NO.-E-71-A, AMBABARI, JAIPUR RAJISTHAN Pin code - 302023

Roll No. 189

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name LATE SHRI RAMNIWAS

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MANISH SHRIVASTAVA
S/O PROF. RAMAN SHRIVASTAVA
(EX-PRINCIPAL) 49/711 KAYASTH PARA,
PURANI BASTI RAIPUR., C.G. Pin code - 492001

Roll No. 190
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI RAMAN SHRIVASTAVA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
DHANAJAI RANA
LAWYERS CHEMBER NO.- G-727,
KARKARDOOMA COURTS DELHI Pin code - 110032

Roll No. 191
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI SHUKHBEER SINGH RANA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANOJ KUMAR SHILAKARI
C/O DR. AKSHAY JAIN, HOUSE NO. 734, VIJAY NAGAR, RAJAKHEDI, MAKRONIA SAGAR, M.P.
Pin code - 470004

Roll No. 192
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAJA RAM SHILAKARI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SUNIL KUMAR
VILLAGE & POST PINNA, DISTT.
MUZAFFARNAGAR UP Pin code - 251002

Roll No. 193
Category  UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name  SHRI SHYAMLAL MITTAL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ATMA RAM TAUNK
G/M-679AYODHYA NAGAR BHOPAL MP Pin code
- 462041

Roll No. 194
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LT. SHRI RAM NATH TAUNK

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SUDHIR KUMAR TIWARI
C/O SHRI M.M. CHOUBEY, MIG(S) - 9, PHASE-II,
KABIR NAGAR RAIPUR CG Pin code -

Roll No.  195
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name
SHRI BHUWAN TIWARI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME
9.00 A.M  to 12.00 Noon
2.00 P.M  to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
DR. MEENA WAGDE
26/2 HATY SINGH GOYAL COLONY DEWAS MP
Pin code - 455001

Roll No. 196
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name D/O SHRI BABULAL WAGDE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
PREMENDRA KUMAR VAISWADE
I-12, SHATABDI NAGAR, TELIBANDHA
RAVIGRAM RAIPUR CG Pin code - 492006

Roll No. 197
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM SNEHI VAISWADE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANOJ KUMAR DWIVEDI
10, PARASNAGAR, ANANTPUR REWA DIST.
REWA (MP) Pin code - 486002

Roll No. 198
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name SHRI GANAPRA PRASAD DWIVEDI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
AVINASH KUMAR  
FLAT NO. A-604, AMARPALI GREEN PLOT NO.  
1/3 VAIBHAV KHAND INDRAPURAM,  
GAZIABAD (UP) Pin code - 201014  

Roll No.  199  
Category  UR  
Domicile of C.G  No  
GENDER Male  

Father's/Husband's Name  SHANKAR PRASAD SINGH  

Examination Centre  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.  

Date of Examination  
20th July, 2014  

TIME  
9.00 A.M to 12.00 Noon  
2.00 P.M to 5.00 P.M  

PAPER  
Paper I LAW  
Paper II LAW  

Issuing Authority  
Registrar General  

Note:-  
( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJAN KUMAR FULLER
RAJAPARA CHAMPA P.O. CHAMPA DIST.
JANJGIR-CHAMPA CG Pin code - 495671

Roll No. 200
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name   SHRI DHANNU LAL FULLER

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME         PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SUNIT KUMAR VERMA
S/O P.P. VERMA, NEHANAGAR MAKRONIA
SAGAR (MP) Pin code - 470004

Roll No. 201
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name PREM PRAKASH VERMA

Exam Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
### DIRECT RECRUITMENT

**Candidate's Name & Address**
HAMBIR SINGH BAGHEL  
B-3/9, SULTAN PURI, DELHI- Pin code - 110086

**Roll No.** 202  
**Category** UR  
**Domicile of C.G** No  
**GENDER** Male

**Father's/Husband's Name** MAHABIR SINGH

**Examination Centre**  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination** 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

**Note:**  
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

ZUBAIR AHMED

Registrar General

Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
9.00 A.M to 12.00 Noon

HAZARI COURT DELHI Pin code - 110054

Issuing Authority

Registrar General

Note: Your candidature is provisionally admitted on the condition of submitting clear experience certificate as per the prescribed format in the advertisement on or before the date of examination.

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ANUJ KUMAR MITTAL
BEHIND NEERAJ PALACE KAIRANA (SHAMLI)
UP Pin code - 24774

Roll No. 204
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI RAM KUMAR MITTAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MRS PURMIMA DEWAN
19 MAISONETTE, SECTOR - 1, SHANKAR
NAGAR RAIPUR Pin code -

Roll No. 205
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name MR MOHIT DEWAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SUKHBIR SINGH
VILLAGE POST - IQBALPUR, P.S. JHABARARA
TESHIL ROORKEE, DISTT. HARIDWAR STATE
UTTRAKHAND Pin code - 247668

Roll No. 206
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI TIRLOK SINGH

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
PANKAJ KUMAR MAHESHWARI
47 PREM PURI IDGAH ROAD MUZAFFAR NAGAR (UP) Pin code - 251002

Roll No. 207
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI MOTI LAL MAHESHWARI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
HARI OM GOEL
60/567 AVADH VIHAR COLONY, JANSATH
ROAD MUZAFFARNAGAR UP Pin code - 251001

Roll No. 208
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name DAYA RAM GOEL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

**TIME** **PAPER**
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJKUMAR SUTHAR
ADVOCATE CHAMBER BADA KUA KOTA
ROAD, TONK (RAJASTHAN) Pin code - 304001

Roll No. 209
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI BHOJ RAJ

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SMT. ANJALI SINGH
NEAR ASHADIP SCHOOL, IN FRONT OF SAHU
GENERAL STORE KARAN NAGAR, NEW
CHANGORABHATA RAIPUR C.G. Pin code -

Roll No. 210
Category UR
Domicile of C.G. Yes
GENDER Female

Father's/Husband's Name KSHITIJAY SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

---

Candidate's Name & Address
GAURAV RAWAT
H.N. 60 BAISA MUHALLA NARYAOLI - NAKA
WARD SAGAR SAGAR (MP) Pin code - 470002

Roll No.   211
Category  UR
Domicile of C.G     No
GENDER Male

Father's/Husband's Name      DINESH KUMAR RAWAT

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME                     PAPER
9.00 A.M to 12.00 Noon   Paper I LAW
2.00 P.M to 5.00 P.M     Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
RAJKUMAR SONI

INFRONT OF GANESH MANDEER GANESH
CHOWK, DHAMTARI DISTT. DHAMTARI C.G. Pin
code - 493773

Roll No. 212
Category UR
Domicile of C.G Yes
GENDER Male

SHRIRAM SONI

Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
YOGESH KUMAR DUBEY
S/O HALDHAR PRASAD DUBE , NEAR TOWN
SCHOOL KADAM CHOWK CHAMPA DISTRICT
JANJIR CHAMPA C.G. Pin code - 495671

Roll No. 213
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI HALDHAR PRASAD DUBEY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NIDARSINIRATH
C/O RAM PRASAD PATRO (ADV.) AT NEW
TANK STREET P.O. / DISTRICT NABARANGPUR
ODISHA Pin code - 764059

Roll No. 214
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name ANANTA RAM RATH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

AZAD KUMAR MISHRA

Registrar General

Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
9.00 A.M to 12.00 Noon

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
DEVESH PATHAK
22 A- TELIPHONE COLONY TONK PHATAK
JAIPUR RAJASTHAN Pin code - 302015

Roll No. 216
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SURESH CHAND PATHAK

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
YATESH
A - 53/54 SHISH RAM PARK, UTTAM NAGAR
NEW DELHI Pin code - 110059

Roll No. 217
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name W/O ARVIND KUMAR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- Your candidature is provisionally admitted on the condition of submitting clear experience certificate as per the prescribed format in the advertisement on or before the date of examination.

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SALIM SHAHI
CH. NO. 597-A2 FIRST FLOOR WESTERN WING
TIS HAZARI COURTS DELHI Pin code - 11054

Roll No. 218
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name  LATE MATIUR REHMAN

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:- Your candidature is provisionally admitted on the condition of submitting clear experience certificate as per the prescribed format in the advertisement on or before the date of examination.

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
AMITABH MISHRA
NEAR RAILWAY CROSSING, KOTA, RAIPUR
C.G. Pin code - 492010

Roll No.  219
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name   SHRI SAMPATI KUMAR MISHRA
Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
# Written Examination of District Judges (Entry Level) 2014

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>VIDHA DHAR UPADHYAY</td>
<td>220</td>
</tr>
<tr>
<td>417/685 BEHIND BIBI WALI MASZID NEW</td>
<td></td>
</tr>
<tr>
<td>AIGANJ THAKURGANJ LUCKNOW UP Pin code -</td>
<td></td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Category</th>
<th>Domicile of C.G</th>
</tr>
</thead>
<tbody>
<tr>
<td>UR</td>
<td>No</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
<th>Examination Centre</th>
</tr>
</thead>
<tbody>
<tr>
<td>BRAJ BHUSHAN UPADHYAY</td>
<td>Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.</td>
</tr>
</tbody>
</table>

**Date of Examination 20th July, 2014**

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
JARINA KAVSHER
HIG-I/94 BORSI EXTENSION DISTRICT DURG,
(C.G.) Pin code - 491001

Roll No. 221

Category UR

Domicile of C.G Yes

GENDER Female

Father's/Husband's Name D/O M.I. FEROZI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9:00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2:00 P.M to 5:00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SANJEEV KUMAR
59AHATA AULLIYA ROORKI ROAD MUZAFFAR NAGAR (UP) Pin code - 251002

Roll No. 223
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI JANESHWAR DASS GARG

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SHRAWAN KUMAR PANDEY
OFFICE OF THE ASSISTANT DISTT.
PROSECUTION OFFICER DISTT. COURT
CAMPUS KONDAGAON (CG) Pin code -

Roll No. 224
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM ABHILASH PANDEY

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME          PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAM VIFAL RAM RAJWADE
C/O RAJWADE BHAWAN, PATEL PARA WARD
NO. 6 AMBIKAPUR DIST. SURGUJA CG Pin code - 497001

Roll No.  225
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  SHRI JAGANNATH RAM RAJWADE

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER

9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VINOD KUMAR KHARE
VILL. AKALTARI POST LAKHRAM VIA
RATANPUR DIST. BILASPUR CG Pin code -

Roll No. 226
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name GANESH PRASAD KHARE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KAMAL KUMAR SHRIVASTAVA
QTR.NO. LIG-157 DR. R.P.NAGAR PHASE-II DIST.
KORBA (CG) Pin code -

Roll No.  227
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  ROOPNARAYAN

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME                  PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
BHARAT LAL DEMBRA
QTR.NO. SMIG/C-4, PARIJAT EXTENSION
NEHRU NAGAR BILASPUR (CG) Pin code -

Roll No.  228
Category   UR
Domicile of C.G   Yes
GENDER Female

Father's/Husband's Name   SHRI SATYAPAL DEMBRA

Examination Centre   Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

MAHENDRA SINGH DAHARIYA
QTR. NO. 42 SECTOR NO. 2 AMLIDIH VIDYA
NAGAR RAIPUR CG Pin code - 492006

Gender Male

Paper I LAW
9.00 A.M to 12.00 Noon
Paper II LAW
2.00 P.M to 5.00 P.M

Exam Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Catagory SC
Domicile of C.G Yes

Roll No. 229

Candidate's Name & Address
MAHENDRA SINGH DAHARIYA
QTR. NO. 42 SECTOR NO. 2 AMLIDIH VIDYA
NAGAR RAIPUR CG Pin code - 492006

Date of Examination 20th July, 2014

Issuing Authority
Registrar General

Note:
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
REEMA MAHOBIA
D/O B.K. MAHOBIA ADVOCATE, LOHAR
CHOWK PURANI BASTI RAIPUR CG Pin code - 492001

Roll No. 230
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name D/O BHUPENDRA KUMAR MAHOBIA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
DIGVIJAY DAYAL
A.D.P.O. OFFICE DISTRICT COURT PREMISES
SURAJPUR DISTRICT SURAJPUR C.G. Pin code - 497229

Roll No.  231
Category  SC
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name    D.R. DAYAL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME          PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**Candidates Name & Address**
SHIV SHANKAR BANJARE
ASSTT. PUBLIC PROS. OFFICE CIVIL COURT
CAMPUS SURAJPUR DISTT. SURJPUR C.G. Pin code -

**Roll No.** 232
**Category** SC
**Domicile of C.G** Yes
**GENDER** Male

**Father's/Husband's Name** SHRI GOVERDHAN PRASAD

**Examination Centre**
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination** 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

**Registrar General**

*Note:*

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
BHUWANESHWAR JAISWAL
VILLAGE CHINGARIPALI POST TEHSIL &
THANA SARANGARH DISTRICT RAIGARH Pin
code -

Roll No. 233
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI CHANDI PRASAD
JAISWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
HARI OM SAHU
VILLAGE SONPUR P.O. PATNA (KOT) DISTT.
SURAJPUR C.G. Pin code -

Roll No. 234
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM DULARE RAM SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NEERAJ VERMA
NEAR NAMNAKALA POWER HOUSE
AMBIKAPUR DISTT. SURGUJA C.G. Pin code -

Roll No. 235
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI RAJA RAM VERMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
BALWANT GAYAKWAD
SALHE WAR PARA WARD DHAMTARI DISTT.
DHAMTARI Pin code - 493773

Roll No. 236
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PURAN GAYAKWAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHASHI KANT TIWARI
INFRONT OF INDIRA BALUDHYAN, NEAR
INDIRA CHOWK SHYAM NAGAR RAIPUR C.G.
Pin code -

Roll No. 237
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
LATE RAJENDRA MOHAN TIWARI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
BHESHU RAM DEWANGAN
DAK BANGLA WARD NO. 8 GARIYABANDH
DISTT. GARIYABANDH C.G. Pin code -

Roll No. 238
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PUNA RAM DEWANGAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:- Your candidature is provisionally admitted on the condition that if you qualify for Viva Voce test then you shall have to submit permanent / valid caste certificate.

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RICHADUBEY
B-6, LIC COLONY, MOVA P.O. SHANKAR
NAGAR RAIPUR C.G. Pin code - 492007

Roll No. 239
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name W/O SANDEEP DUBEY

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
PUNEET KUMAR
HARI NIWAS HOSUE NO. 262/225 CHHOTI
BAMANPURI BAREILLY U.P. Pin code - 243003

Roll No. 240
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name LATE SHRI HARISH CHANDRA JOHRI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJKUMAR YADAW
SHIV MANDIR GALI, WARD NO. 05, SITAMANI, KORHA, POST & DIST. KORBA CG. Pin code - 495678

Roll No. 241
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LALA RAM YADAW

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
REJI MATHAI
HOUSE NO. 301, GYAN VIHAR, POLI PATHAR,
POST- GAURIGHAT ROAD RAMPUR JABALPUR
M.P. Pin code - 482008

Roll No. 242
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name M.G. MATHAI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014
TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address  
THAESHWAR PRASAD VERMA  
VILL- SAKARI, POST- AMERA, THANAVA BALODA  
BAZAR, DIST. BALODA BAZAR C.G Pin code - 493332

Roll No. 243

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name  
MR. VISHNU PRASAD VERMA

Examination Centre  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  
9.00 A.M to 12.00 Noon  
2.00 P.M to 5.00 P.M

PAPER  
Paper I LAW  
Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ONKAR PRASAD DUBEY
SHANKAR NAGAR, (DHANGAR PARA)
RAIGARH C.G Pin code - 496001

Roll No. 244
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHIV KUMAR DUBEY

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
Gauri Shankar Patel
Paitram Patel Para, Daroga Para,
Raigarh C.G. Pin code - 496001

Roll No. 245
Category UR
Domicile of C.G Yes
Gender Male

Father's/Husband's Name Jugal Kishore Patel

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

---

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I Law
2.00 P.M to 5.00 P.M Paper II Law

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANTOSH KUMAR SINGH
BOURI PARA, BEHIND JAISWAL DHARMSHALA,
AMBIKAPUR -SARGUJA C.G. Pin code -

Roll No. 246
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SARYU PRASAD SINGH

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SURENDRA PANDEY
WARD NO.-4, BEER SAVANKER, NEAR HR. SECONDARY SCHOOL, GANDHI NAGAR, AMBIKAPUR DIST. SARGUJA CG. Pin code - 497001

Roll No. 247
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI JAIRAM PRASAD SHARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
BIPIN KUMAR
NAYA BAZAR, DALPATTI, NEAR AT ASTGHATTI, MORE, POST LAKHISARAI, DIST.
LAKHISARAI, Pin code - 811311

Roll No.  248
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  RAMRATAN PRASAD

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
JITENDRA PAUL
CHAMBER NO. 478, NEW LAWYERS CHAMBERS, DIST. COURTS HISAR, HARYANA,
Pin code - 125001

Roll No. 249
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name BHIM SINGH PUNIA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DINESH KUAMR GIRI
O/O D.D.P. AMBIKAPUR-SARGUJA, PRIMISES OF
DISTT. AND SESSION COURT AMBIKAPUR CG.
Pin code - 497001

Roll No.  250
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  LATE SURENDRA GIRI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M  to  12.00 Noon  Paper I LAW
2.00 P.M  to  5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANIRAM KURRE
VILL & POST- TUMGAON, TAH & DIST.
MAHASAMUND CG. Pin code -

Roll No. 251
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE JANI RAM KURRE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- Your candidature is provisionally admitted on the condition that if you qualify for Viva Voce test then you shall have to submit permanent / valid caste certificate.

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
### Written Examination of District Judges (Entry Level) 2014

**DIRECT RECRUITMENT**

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G.</th>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>RAJESH KHANDEKAR</td>
<td>252</td>
<td>SC</td>
<td>Yes</td>
<td>Male</td>
</tr>
</tbody>
</table>

**Father's/Husband's Name**  
Bhaiya Lal Khandekar

**Examination Centre**  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

- Affix Passport Size Photograph  
  (Similar to that affixed on application form)

**Date of Examination**  
20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**  
Registrar General

---

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ASHA YADAV
PLOT NO. Z-8/2, BEHIND SAI MANDIR, DUBEY COLONY, MOWA, RAIPUR CG. Pin code - 492005

Roll No. 253
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name SHEKHAR YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ARUN KUMAR SINGH
MAHENDRA TWO WHEELER AGENCY, PURAB BAZAR VIP ROAD, SAHARSA Pin code - 852201

Roll No. 254
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name LATE SINGHESHWAR SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DUDHESHWAR PRASAD BANJARE
WARD NO.06, GAURAV PATH ABHANPUR, POST & TAH. ABHANPUR DIST. RAIPUR CG. Pin code -

Roll No. 255
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KRIPA RAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
JOGENDRA SINGH
B-37, GAURAV APARTMENT, I.P. EXTN.
PATPARGANJ, NEW DELHI, Pin code - 10092

Roll No. 256
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name
JAGJAHIR SINGH

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SATYA BHUSHAN
HOUSE NO. 2074, SECTOR - 16, FARIDABAD,
HARYANA Pin code - 121002

Roll No. 257
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name DASS RAM ARYA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

SUDIP OJHA

Registrar General

Male

GENDER

Paper II LAW

2.00 P.M to 5.00 P.M

Paper I LAW

9.00 A.M to 12.00 Noon

Domicile of C.G No

NoFLAT NO. U.G.-403, ASHOK VIHAR,
APARTMENT, ASHOK NAGAR, ALLAHABAD,
U.P. Pin code - 211001

Issuing Authority

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MUKESH KUMAR MISHRA
OMGURU KRIPIA, DEOBHOG ROAD,
GARIYABAND, DIST. GARIYABAND C.G. Pin
code - 493889

Roll No. 259
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI HARLAL MISHRA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DHEERAJ KUMAR JAISWAL
INFORNT OF KEWDA BADI SCHOOL, NEAR BUS STAND, RAIGARH, C.G. Pin code - 496001

Roll No. 260
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI JAGDISH PRASAD JAISWAL

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME                     PAPER
9.00 A.M to 12.00 Noon   Paper I LAW
2.00 P.M to 5.00 P.M     Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANOJ KUMAR AMBASTHA
DISTT. AND SESSION COURT AMBIKAPUR - SARGUJA C.G. Pin code -

Roll No. 261
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE B.S. PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
VISHAL TIWARI
S/O SHRI J.P. TIWARI, RETD. DISTRICT COURT
SAHAB, D.P.O. BEHIND, B.T.I., JANJGIR DIST.
JANJGIR-CHAMPA C.G. Pin code - 495668

Roll No.  262

Category  UR

Domicile of C.G  Yes

GENDER  Male

Father's/Husband's Name  J.P. TIWARI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
NEENA SUSHIL SINGH DOGRA
17, OMKAR APARTMENT, NEAR WAZALWAR LAWNS, CHILDRENS PARK ROAD, KHARE TOWN, NAGPUR-10, MAHARASTRA, Pin code -

Father's/Husband's Name  SUSHIL SINGH DOGRA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
 candidat's name & address
anup kumar sinha
gayatri mandir road, sudna, p.s.-
dantonganj, dist. palamu, state
jharkhand pin code - 822101

roll no. 264

category ur

domicile of c.g. no

gender male

father's/husband's name akhileshwari sharan

examination centre govt. bilasa girls post graduate college, link road, bilaspur, c.g.

affix passport size photograph
(similar to that affixed on application form)

date of examination 20th july, 2014

time paper
9.00 a.m to 12.00 noon paper i law
2.00 p.m to 5.00 p.m paper ii law

issuing authority

registrar general

note:-

(see reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
ASHOK KUMAR SAHU
C/O VIJAY TAILOR, CHUNA BHATTI, RAMAN MANDER WARD, POST- GANG , RAIPUR, C.G.
Pin code - 492009

Roll No. 265
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name VIJAY SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- ( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
JAGDEEP SINGH
CHAMBER NO. 15, CIVIL COURT, TOHANA,
DIST. FATEHBAD, HARYANA Pin code - 125120

Roll No. 266
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name BABU SINGH

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SANJAY KUAMR PANDEY
VILL- MURKA, POST- KAMHARI, TAH. -
SHANKARGARH, DIST. BALRAMPUR - R. GANJ
CG. Pin code - 497118

Roll No. 267
Category UR
Domicile of C.G. Yes
Gender Male

Father's/Husband's Name MUKHDEO PANDEY

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**  
AJAY KUMAR SINGH  
DEPUTY DIRECTOR PROSECUTION OFFICE,  
CIVIL COURT CAMPUS CHAKRADHAR NAGAR,  
RAIGARH C.G. Pin code - 496001

**Roll No.**  268  
**Category**  UR  
**Domicile of C.G**  Yes  
**GENDER**  Male

**Father's/Husband's Name**  RANA PRATAP SINGH

**Examination Centre**  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination**  20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
GOPAL KRISHAN AGRAWAL
POST- BHAICYATHAN, DIST. SURAJPUR , CG. Pin
code - 497231

Roll No. 269
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE MANIRAM AGRAWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
SANTOSH KUMAR KOSHA
MUKAM & POST- BHUNNAS, TAH & DIST.-
HARDA M.P. Pin code - 461331

Candidate's Name & Address

Roll No. 270
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name GANESH SHANKAR KOSHA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Advertisement

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NIRBHAY KUMAR ATHARV
20, PRABHAT NAGAR, PILIBHIT ROAD,
BAREILLY U.P. Pin code -

Roll No. 271
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name KRISHNA KUMAR ATHARV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SANJEEV KUMAR MISHRA
PLOT NO. 98/1, MAITRI KUNJ RISALI, BHILAI,
DIST. DURG. C.G. Pin code -

Roll No. 272
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI N.P. MISHRA
Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
BHAWANI SHANKAR BANJARE
QTR. NO. 49, WARD NO.-6, GAURAV PATH
ABHANPUR, POST ABHANPUR DIST. RAIPUR
CG. Pin code - 493661

Roll No. 273
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KRIPA RAM BANJARE

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
GAJENDRA PRATAP SINGH
DEPUTY DIRECTOR PROSECUTION OFFICE,
CIVIL COURT, CHAKRADHAR NAGAR,
RAIGARH C.G. Pin code - 496001

Roll No. 274
Category  UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  KUNWAR JAI SINGH
Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SAMEER KANTI SHARMA
ALOK MEDICAL STORE, NEAR BY 10, NUL,
BORIYA ROAD, SANTOSHI NAGAR RAIPUR CG.
Pin code -

Roll No.  275
Category   UR
Domicile of C.G   Yes
GENDER Male

Father's/Husband's Name   SHRI KRANTI PRASAD SHARMA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HARENDRA KUMAR PANDEY

DEPUTY DIRECTOR PROSECUTION OFFICE,
CIVIL COURT CHAKRADHAR NAGAR,
RAIGARH C.G. Pin code - 496001

Category UR

Domicile of C.G Yes

GENDER Male

HARI SHANKAR PANDEY

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME

9.00 A.M to 12.00 Noon

2.00 P.M to 5.00 P.M

PAPER

Paper I LAW

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
KRISHNA PAL SINGH
O/O DEPUTY DIRECTOR PROSECUTION DIST.
COURT RAJNANDGOAN, C.G. Pin code - 491441

Roll No. 277
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
SHIV NIDDHI SINGH

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

---

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
BHAGAT RAM MIRI
SAVITRI NAGAR COLONY, C-26, T.P. ROAD
RAIGARH, POST & DIST. RAIGARH C.G. Pin code -

Roll No. 278
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI DUJE RAM MIRI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
SMT. MANJU PATEL  
W/O K.S. PATEL, HOUSE NO. 369/7, NEAR SRISTI BLOCKS, SECTOR-2, VIJAY NAGAR CHOWK, TELIBANDHA, AWANTI VIHAR, RAIPUR C.G. Pin code -

Roll No. 279

Category UR

Domicile of C.G Yes

GENDER Female

Father's/Husband's Name  
SHRI KESHEER SINDHU PATEL

Examination Centre  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER

9.00 A.M to 12.00 Noon  Paper I LAW

2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-  
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

SUDHIR KUMAR JAIN

UR

Registrar General

Male

Paper II LAW

2.00 P.M to 5.00 P.M

Paper I LAW

9.00 A.M to 12.00 Noon

PAPER

No

GENDER Male

SHRI SHIKHAR CHAND JAIN

Father's/Husband's Name

S/O SHIKHAR CHAND JAIN, SHUBHAM SHOES

PALACE SHAHGARH DIST. SAGAR, M.P. Pin code -

Candidate's Name & Address

Issue Authority

Date of Examination 20th July, 2014

Affix Passport Size Photograph

(Similar to that affixed on application form)

Examination Centre

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ANIL KUMAR SAXENA
STREET NO. 4, RAJEEV COLONY, SUBHASH
NAGAR, BAREILLY U.P. Pin code -

Roll No. 281
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM PREKASH SAXENA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In-charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
AMITABH KUMAR
BADAM KOTHI, SHANTI NAGAR, BARIDIH, BASTI, POST BARIDIH, P.S.- SIDHGORA, JAMSHEDPUR, DIST. EAST SINGHBHUM, JHANKHAND Pin code -

Roll No. 282
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI KAMESHWAR PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJESH KUMAR GOYAL
NEHRU PARK ROAD, SURAJPUR POST & DIST.
SURAJPUR C.G. Pin code - 497229

Roll No. 283
Category UR
Domicile of C.G Yes
Gender Male

Father's/Husband's Name RAM BILAS AGRAWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANJAY KUMAR AGRAWAL
NEAR SHRI RAM MANDIR, POST & TAH,
SHAKTI DIST. JANJGIR-CHAMPA, C.G. Pin code -

Roll No. 284
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHYAM SUNDER AGRAWAL

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
HEMLATA DEWANGAN
SARBATIYA PARA WARD NO.10, SARANGARH,
DIST. RAIGARH C.G. Pin code - 496445

Roll No. 285
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name JAYRAM DEWANGAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SURESH KUMAR KHUTEY
VILL+ POST & TAH- NAWAGARH, DIST.
JANJGIR-CHAMPA C.G. Pin code - 495557

Roll No. 286
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE CHHATTA RAM KHUTEY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SHEKH SIRAJ MOHAMMAD
AT KARCHIYA, POST- TIKRAPARA, TAH.
DEOBHOG, DIST. GARIYABAND C.G. Pin code -

Roll No. 287
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHEKH ALIYAR MOHAMMAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAGHUNATH PANDA
AT SHRI RAM NAGAR, MAHESH DIHI, POST AND DIST. SUNDERGARH, ODISHA Pin code - 770001

Roll No. 288
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name BHAGABATA PANDA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SUNIL KUMAR
CIVIL COURT COMPLEX, DANGRA, RAOD, TOHNA, DIST. FATEHABAD HARYANA, Pin code -

Roll No. 289
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM SARAN

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MANJALI MISHRA
AT/PO GHARGHODA BEHIND GOVT. HOSPITAL
NEAR BAIVING DOKRI TEMPLE, GHARGODA
DIST. RAIGARH CG Pin code - 496111

Roll No. 290
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name W/O ANIL KUMAR SHARMA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
VERENDRA KUMAR GOTHI  
C/O ISHAN VELLA, VILL. & PO. JAISAKARRA  
CHARAMA DIST. KANKER CG Pin code -  

Roll No.  291  
Category  ST  
Domicile of C.G  Yes  
GENDER Male

Father's/Husband's Name  
RAMCHARAN GOTHI

Examination Centre  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  
9.00 A.M to 12.00 Noon  
2.00 P.M to 5.00 P.M  

PAPER  
Paper I LAW  
Paper II LAW

Issuing Authority  
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
AVINASH CHANDRA TIWARI
MUNICIPAL QTR. NO. A/5 SHIKSHAK NAGAR
DURG (CG) Pin code -

Roll No. 292
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KAILASH CHANDRA TIWARI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ANAND KUMAR NETAM
NEAR RAJKUMAR COLLEGE KARBALA PARA
G.E.ROAD RAIPUR (CG) Pin code -

Roll No. 293
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI JAGDISH SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the
downloaded admit card before the office in charge of the examination centre
or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is
found that candidate does not fulfill the conditions of advertisement or
certificates are found forged or fabricated or information given by the
candidate is found false then his/her candidature shall be rejected without
assigning any reason.

3 You are required to be present in the examination centre 30 minutes before
the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer
sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in
the examination hall.

6 All the candidates are required to follow strictly the above instructions and all
such instructions given by the In charge / head of centre / Invigilator from
time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive
of identification) in your answer sheets except what is asked for otherwise
your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes
after the commencement of the examination and also not allowed to leave
the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other
action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
CHANDRA PRAKASH LAHREY
VILL. CHHITAPAR  T. LORMI DIST. MUNGELI
(CG) Pin code - 495115

Roll No. 294
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SANT RAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DHARMESH SHRIVASTAVA
42/116 RUDRA VIHAR ASHOK NAGAR
SARKANDA BILASPUR (CG) Pin code - 42/116

Roll No. 295
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MANMOHAN LAL SHRIVASTAVA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DINESH CHANDRA SAHU
NEAR POST OFFICE MATHPURENA RAIPUR
(CG) Pin code - 492013

Roll No. 296
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM SINGH SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:- Your candidature is provisionally admitted on the condition that documents relating to present employment are submitted prior to the date and or on the date of the written examination, failing which you shall not be permitted to appear in the examination.

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DURGA PRASAD DEWANGAN
NEAR CHHOTI LINE BEHIND SINHA CHAL P.O.
GANJ THANA GANJ, FAFADIH RAIPUR (CG) Pin code -

Roll No. 297
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name D.R.DEWANGAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
AMARNATH SHRIWAS
C/O M.I. SINGH, SINDHI COLONY, CHAMPA PO.
CHAMPA DIST. JANJGIR-CHAMPA (CG) Pin code -

Roll No. 298
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MILAP RAM SHRIWAS

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ANAND MOHAN TIWARI
S.MIG-49 BAJPAI CASTLE BEHIND MINOCHA
COLONY USLAPUR ROAD BILASPUR (CG) Pin code -

Roll No. 299
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name CHANDRIKA PRASAD TIWARI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAHUL SHRIVASTAVA
50/793, PRAGATI NAGAR, GHOSE LANE OPP.
GARBA GROUND LAKHE NAGAR RAIPUR (CG)
Pin code - 492001

Roll No. 300
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name S. K. SHRIVASTAVA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
KULESHWAR PRASAD
VILL. RENGAKHAR KHURDH
POST-RAJANAVAGAON TAH. KAWARDHA
DIST. KABIRDHAM (CG) Pin code - 491995

Roll No. 301
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI JIVRAKHAN PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Issuing Authority

Registrar General

Note:-

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size Photograph
(Similar to that affixed on application form)

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SETU PRASAD BARETH
VILL. ANDOLA POST-DAHIDA TAH.
SARANGARH DIST. RAIGARH (CG) Pin code - 496445

Roll No. 302
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LT. SHRI SAHEB RAM BARETH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DURGA SHANKAR SINGH
FAFADIH SAI NAGAR NEER KALI TEMPLE
RAIPUR (CG) Pin code - 492009

Roll No. 303
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI DEEP CHAND SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANEESH S BHONSLE
BEHIND G.T. COMPLEX SANTOSHI NAGAR
KHAMTARI VEER SHIVAJI WARD RAIPUR (CG)
Pin code -

Roll No.  304
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  LT. S.L. BHONSLE

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SOMKANTH YADU
MAA BAMLESHWARI CHOWK BAJRANG
MANDIR KRISHNA NAGAR DANGANIA RAIPUR (CG) Pin code -

Roll No. 305
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KHORBAHARA RAM YADU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

Candidate's Name & Address
NEERAJ KUMAR GUPTA
SHIV SADAN TATYAPARA CHOWK RAIPUR
(CG) Pin code -

Roll No. 306
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI RAJENDRA GUPTA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJESH KUMAR VERMA
PUCHPEDI NAKA INFRONT OF YATAYAT
THANA NEW SARVODAY NAGAR RAIPUR (CG)
Pin code -

Roll No. 307
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI RAJKUMAR VERMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJ KUMAR PALI
TRIVENI COMPLEX, RAMAYAN CHOWK
CHANTIDIH BILASPUR (CG) Pin code -

Roll No. 308
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LT. B.R.PALI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  KANHAIYA LAL AGRAWAL
ANIL MEDICAL STORE P.O. MAIN ROAD
SHEORINARAYAN DIST. JANJGIR-CHAMPA
(CG) Pin code -

Roll No.  309
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  SHRIRAM AGRAWAL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
TARUN KUMAR Prajapati
SHARDA NAGAR RUDRI ROAD DHAMTARI
TAH. & DIST. DHAMTARI CG Pin code - 493773

Roll No. 310
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  HOLA RAM Prajapati

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME             PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
GANESHWAR RAM DHRUW
VILL. KOLIYARI POST & THANA & DIST.
DHAMTARI CG Pin code - 493773

Roll No. 311

Category ST

Domicile of C.G Yes

Gender Male

Father's/Husband's Name AGHANU RAM DHRUW

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:- Your candidature is provisionally admitted on the condition that documents relating to present employment are submitted prior to the date and or on the date of the written examination, failing which you shall not be permitted to appear in the examination.

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

NARMADA PRASAD TIWARI
VILL. GHAUTHALA BADE PO. AMJHAR TAH.
SARANGARH DIST. RAIGARH (CG) Pin code - 496551

Roll No. 312
Category UR
Domicile of C.G Yes
GENDER Male

Candidate's Name & Address

Father's/Husband's Name  LT. SHRI LABHO PRASAD

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME               PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
PRAFULL KUMAR TIWARI
AT- KAUWATAL POST HARDI TAH.
SARANGARH DIST. RAIGARH CG Pin code -

Roll No. 313
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name GAJPATI LAL TIWARI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

---

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAMESHWAR PATEL
C/O SHRI MANOJ KUMAR, TAH. WAIT CHHOTE
MATH PARA SARANGARH DIST. RAIGARH CG
Pin code - 496445

Roll No. 314
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  LT. KALAP RAM PATEL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
VIKAS SHUKLA
KAILASH NAGAR WARD NO. 27 DIST.
RAJNANDGAON (CG) Pin code -

Roll No. 315
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name JAGAT NARAYAN SHUKLA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
A. TIRUPATI RAO PATNAYAK
PARVATIPURAM VIZIYANAGARAM DISTT.
ANDHRA PRADESH Pin code -

Roll No. 316
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LT. MADHAVA RAO

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RISHI KUMAR JHA
IN FRONT OF VIDYAPATI BHAWAN
BHANDHWA ARA PURANI BASTI RAIPUR C.G.
Pin code - 492001

Roll No. 317
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI NIRMAL KUMAR JHA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ASHOK KUMAR SINGH
MAHARANAN PRATAP NAGAR TIFRA, WARD 1
DISTT. BILASPUR C.G. Pin code - 495223

Roll No. 318
Category UR
Domicile of C.G Yes
Gender Male

Father's/Husband's Name LATE ANANT PRASAD SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
YASHWANT KUMAR SHARMA
VILLAGE BHIMPURI P.O. SONAPURI, THA.
KAWARDHA DISTT. KABIRDHAM C.G. Pin code -

Roll No. 319
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI RAMNIHORA SHARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANTOSH KUMAR
MARUTI WARD DEWANGAN PARA
KAWARDHA DISTT. KABIRDHAM C.G. Pin code -

Roll No. 320
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name VIJAY RAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAM NARAYAN SAHU
BANGALI PARA GALI NO. 4 SARKANDA P.O.
SECL BILASPUR C.G. Pin code - 495006

Roll No. 321
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI B.R. SAHU

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size Photograph
(Similar to that affixed on application form)

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
PRAMOD KUMAR VARMA
VILLAGE MENDRA P.O. SAIDA DISTT.
BILASPUR C.G. Pin code -

---

Roll No. 322
Category UR
Domicile of C.G Yes
GENDER Male

---

Father's/Husband's Name SHRI TILAK RAM VARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

---

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

---

Note:- Your candidature is provisionally admitted on the condition that documents relating to present employment are submitted prior to the date and or on the date of the written examination, failing which you shall not be permitted to appear in the examination.

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
CHANDRA PRATAP SINGH RAJPUT
GURU GOVIND SINGH 20, DARRIPARA
KAWORDHA DISTT. KABIRDHAM C.G. Pin code -

Roll No.  323
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name   KHELAN SINGH

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME               PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SHIV SHANKAR BHARTI
LIG-07, HOUSING BOARD COLONY SAIMEPALI,
POST BANKIMONGRA DISTT. KORBA C.G. Pin
code - 495447

Roll No. 324
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name VIKRAM BHARTI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014
TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10  There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PRADEEP KUMAR PRADHAN
WARD NO. 6, PATERAPALI. P.O. SARAIPALI,
DISTT. MAHASAMUND C.G. Pin code - 493558

Roll No. 325
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI BHASKER PRADHAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAJESH KUAMR MAHANA
WARD NO. 3 MAHAL PARA P.O. SARAIPALI
DISTT. MAHASAMUND C.G. Pin code - 493558

Roll No. 326
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE BHARAT LAL MAHANA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
DINESH KUAMR PRADHAN
JHILMILA WARD NO. 9 POST & TEH. SARAIPALI
DISTT. MAHASAMUND C.G. Pin code - 493558

Roll No. 327
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
VINOD CHARAN PRADHAN

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME 
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.
Candidate's Name & Address
RAJENDRA KUMAR DAS
WARD NO. 13 ORIYAPARA NEAR RADHAKANT MANDIR SARAIPALI DISTT. MAHASAMUND C.G. Pin code - 493558

Roll No. 328
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI KRISHANA CHANDRA DAS

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
HEMESH KUAMR DUBEY
AT POST PAIKIN TEH. SARAIPALI DISTT.
MAHASAMUND C.G. Pin code -

Roll No.  329
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI BHAGIRATHEE DUBEY

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME                PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANMOHAN BARIK
VILLAGE GIDHALI P.O. SINGHANPUR VAY.
BASNA TH. BASNA DISTT. MAHASAMUND Pin code - 493558

Roll No. 330
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI JANAKRAM BARIK

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ASHA JAISWAL
I.T.I. COLONY GANDHI CHOWK AMBIKAPUR
DISTT. SURGUJA C.G. Pin code - 497001

Roll No. 331
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name D/O MR. SANTH PRASAD JAISWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ZAHID AHMED SIDDIQUI
WARD NO. 11 MANPUR SURAJPUR P.O. & DIST.
SURAJPUR (CG) Pin code -

Roll No. 332
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name ABDUL GAFFAR

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
NARENDRA KUMAR MISHRA
SHYAM NAGAR RAVI GRAME RAIPUR PO
RAVIGRAM DIST. RAIPUR (CG) Pin code -

Roll No. 333
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  LALIT KUMAR MISHRA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANJAY KUMAR
S/O SURESHE CHANDRA MISHRA TEKARI ROAD,
KHARKHURA GAA R.S. DELHA GAYA (BIHAR)
Pin code - 823002

Roll No. 334
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI SURESHE CHANDRA MISHRA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SUDHIR KUMAR JHA
C/O MINI KANT JHA, D-LANE, INDRAPURIPATH,
GARDNIBAG, SARISTABAD ROAD, PATNA Pin
code - 800001

Roll No. 335
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM CHANDRA JHA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
ANIL KUMAR YADAV
1001, LALMATI CHUNGI CHAUKEY JABALPUR
MP Pin code - 482001

Roll No. 336
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI BHAGWATI PRASAD YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
MONICA DIXIT CHAKRAVORTI
C/O- DEEPK GOLANEY, 44-B, SANJAY NAGAR,
BEHIND NANDA NAGAR, CHARCH PATNIPURA
INDOR, M.P. Pin code - 452003

Roll No. 337
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name DEV PRASAD CHAKRAVORTI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAKESH ROSHAN GUPTA
AT POST PATNA, TAH.-BAIKUNTHPUR,
DIST.-KOREA. C.G. Pin code - 497331

Roll No. 338
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI SANTOSH LAL GUPTA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.
Candidate's Name & Address
DEV PRAYAG MAHILANGE
Q.NO.-NF-211, CSEB COLONY (EAST) KORBA,
DISTRICT-KORBA, C.G. Pin code -

Roll No. 339
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PRATAP SAY MAHILANGE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ABHIJIT SARKAR
LIG-120(A) DINDAYAL AWAS, BAHATARAI,
NEAR NIHIL ASHRAM, BILASPUR, C.G. Pin code
- 495006

Roll No. 340
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI ARDHENDU SARKAR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
MOTI LAL VERMA
MOTI LAL VERMA, ADVOCATE, CIVIL COURT BEMETARA, DISTT.-BEMETARA, C.G. Pin code-491335

Roll No. 341
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name PARDESHI RAM VERMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAM KUMAR JOSHI
VILLEGEPENDRI, P.O. BAWA MOHATARA, TAH & DIST. - BEMETARA, C.G. Pin code -

Roll No. 342
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI DASHRATH JOSHI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME     PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
RAJESHWAR DIWAN
BUDHWARI BAZAR, NEAR GANDHI PUTLA,
KORBA, TAH & DIST.- KORBA, C.G. Pin code -
495677

---

Roll No. 343
Category UR
Domicile of C.G Yes
GENDER Male

---

Father's/Husband's Name LATE GHUARAOO RAM

---

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

---

Date of Examination 20th July, 2014

---

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

---

Issuing Authority
Registrar General

---

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
JANAK RAM DEWANGAN
VILL.- KHARMORA, P.O.- DADER KHURD, TAH.
& DIST.- KORBA, C.G. Pin code -

Roll No. 344
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  LATE RAMKISUN

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

UTTAM KUMAR SAHU

Plot No. - 303, Phase-1, Sector-B, Near 2/20, Chandan, Rajkishore Nagar, Lingiadih, Bilaspur, C.G. Pin code - 495006

Father's/Husband's Name: LT. MOHAN LAL SAHU

Examination Centre: Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination: 20th July, 2014

TIME

9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER

Paper I LAW
Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
DASHRATH RAM NISHAD
D.R. NISHAD, ADVOCATE, NEAR GURUDEO
RICE MILL, PATHRRA, RAJIM, TAH.- RAJIM,
DIST- GARIABAND, C.G. Pin code -

Roll No. 346
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MANTHIR RAM NISHAD

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANJEEV KUMAR CHANDEL
M.I.G.-3, EKTA VIHAR COLONY, MAHAVIR
NAGAR, NEW PURENA, RAIPUR, C.G. Pin code - 492006

Roll No. 347

Category UR

Domicile of C.G. Yes

GENDER Male

Father's/Husband's Name LATE S.S. CHANDEL

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

---

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
AJAY KUMAR AGNIHOTRI
KOTAWARD NO.-12, NEAR SHIV TEMPLE,
KOTESHWAR NAGAR, RAIPUR, C.G. Pin code - 492010

Roll No. 348
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BALBHADRA PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
VIKAS AGRAWAL
VIKAS -PRAKASH & ASSOCIATES, MAIN ROAD, JANJGIR, DIST.- JANJGIR-CHAMPA, C.G. Pin code - 495668

Roll No. 349
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI SATYA NARAYAN AGRAWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

---

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR  
ADMIT -CARD  
Written Examination of District Judges (Entry Level) 2014  
DIRECT RECRUITMENT  

Candidate's Name & Address  
SAMEER KUMAR SHARMA  
Q.NO.- D-3, SONGANGA COLONY, SEEPAT  
ROAD, SARKANDA, BILASPUR, C.G. Pin code -

Roll No.  350  
Category  UR  
Domicile of C.G  Yes  
GENDER Male

Father's/Husband's Name  J.P. SHARMA

Examination Centre  
Govt. Bilasa Girls Post Graduate College, Link 
Road, Bilaspur, C.G.

Affix Passport Size  
Photograph  
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME  
9.00 A.M to 12.00 Noon  
2.00 P.M to 5.00 P.M  
PAPER  
Paper I LAW  
Paper II LAW

Issuing Authority  
Registrar General

Note:-  
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SAMEER KUMAR SHARMA
27 KHOLI CHOWK, BEHIND JIVAJI RICE MILL, NEHRU NAGAR, BILASPUR Pin code -

Roll No. 351
Category UR
Domicile of C.G Yes
Gender Male

Father's/Husband's Name
ARUN KUMAR SHARMA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
CHANDRABHUSHAN KESHARWANI
BEHIND WOMEN POLICE STATION, CIVIL LINE,
BILASPUR, C.G. Pin code - 495001

Roll No. 352
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI KESHAV PRASAD
KESHWAN

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUIMENT

Candidate's Name & Address
SHYAM LAL PATEL
GOVT. Q.NO.- G-5/2, VIKAS NAGAR, 27 KHOLI,
BILASPUR Pin code - 495001

Roll No. 353

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name LATE SHRI GOVIND RAM PATEL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:- Your candidature is provisionally admitted on the condition that if you qualify for Viva Voce test then you shall have to submit permanent / valid caste certificate.

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MOUSAMI JANGADE
MOUSAMI JANGADE, PURANI BASTI, ADIL CHOWK, KORBA, C.G. Pin code -

Roll No. 354
Category SC
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name RAMAYAN LAL JANGADE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
PURUSHOTTAM DAS MANIKPURI
AT PENDARWA, POST- RANIGAON, P.S.-
RATANPUR, BILASPUR, C.G. Pin code -

Roll No. 355

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name LATE SHRI PARSADI DAS

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- Your candidature is provisionally admitted on the condition that if you qualify for Viva Voce test then you shall have to submit permanent / valid caste certificate.

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RUKHMANI DIBYA
VILLEG-DEORI, P.O.- DEORI (SANGAWA),
TAH-MUNGELEI, DIST.-MUNGELEI C.G. Pin code -

Roll No.  356
Category  SC
Domicile of C.G  Yes
GENDER Female

Father's/Husband's Name  SHRI ATMARAM DIBYA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME         PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-  

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANDEEP SHANKER SINHA
SINGH COMPLEX, GONDPARA, NEAR LAXMI SPORTS, BILASPUR, C.G. Pin code - 495001

Roll No. 357
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAMESH SHANKER SINHA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

RAJESH KUMAR MALIK
Registrar General

Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
9.00 A.M to 12.00 Noon

Yes

RAJESH KUMAR MALIK, ADVOCATE, D.P. LAW COLLEGE ROAD, BEHIND R.K. PETROAL PUMP ASHOK NAGER, SARKANDA BILASPUR, C.G. Pin code -

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
SANTOSH KUMAR BHOY
VILLAGE & POST- TAMTA, TAH.-PATHALGAON,
DIST.-JASHPUR, C.G. Pin code - 496118

Roll No. 359
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI KANTA RAM BHOY

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ADITYA JHA
C/O SHRI C.N. JHA ADVOCATE SHETLA WARD
KAWARDHA Pin code -

Roll No. 360
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI C.N. JHA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ANIL SINGH RAJPUT
ANIL SINGH RAJPUT 27KHOLI VIKASH NAGAR
C/O SUNNY GENERAL STORE BILASPUR, C.G.
Pin code -

Roll No. 361
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI DURGA SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NEERAJ KUMAR SHARMA
NEAR OLD POWER HOUSE DEORIDIH
BILASPUR,C.G. Pin code - 495004

Roll No. 362
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAJKUMAR SHARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
LAXMI KANT TIWARI
LAXMI KANT TIWARI, GANGA NAGER SEC.-II,
MANGLA, BILASPUR, C.G. Pin code -

Roll No. 363
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MANOHAR LAL TIWARI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHARAD KUMAR KASHYAP
C-35, PHASE-I, RAJKISHORE NAGER, NEAR NEW TELEPHONE EXCHANGE BILASPUR, C.G.
Pin code - 495006

Roll No. 364
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE. SHRI RAMGOPAL KASHYAP

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAMAYAN LAL RAJPUT
GUPTA DAIRY, GALLI JABDAPARA SARKANDA
BILASPUR, DIST.BILASPUR, C.G. Pin code -

Roll No. 365
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI MELU RAM RAJPUT

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- Your candidature is provisionally admitted on the condition that if you qualify for Viva Voce test then you shall have to submit permanent / valid caste certificate.

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
RAVI KUMAR PANDEY
BEHIND LOTUS BEAUTY PARLOUR GITANJALI
VIHAR NEHRU NAGAR BILASPUR, C.G. Pin code -

Roll No. 366
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
LATE BISAHU LAL PANDEY

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
PAWAN SHRIVASTAVA
BEHIND CITY DESPENSARY, OLD HIGH COURT
ROAD, BILASPUR, C.G. Pin code -

Roll No. 367
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI SURENDRA PRASAD SHRIVASTAVA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
JITENDRA MUDALIAR
NEAR SUBHASH SAW MILL, MASANGANJ
BILASPUR, C.G. Pin code - 495001

Roll No. 368
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE. S. MUDALIAR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANOJ KUMAR JAISWAL
TIKRA PARA NEAR SARSWATI GYAN MANDIR SCHOOL, BILASPUR, DIST.- BILASPUR, C.G. Pin code -

Roll No.  369
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name   SARDHA RAM JAISWAL

Examination Centre    Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME   PAPER

9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
NEERAJ KUMAR JAIN
NEERAJ KUMAR JAIN, ADVOCATE, NEAR GURG MOTORS, POST & VILL.- PENDRA, DISTT.- BILASPUR Pin code -

Father's/Husband's Name SHRI S.C. JAIN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
KULDEEP KUMAR VERMA
KULDEEP KUMAR VERMA, GRAM & POST-BACHARWAR, TAH.-PENDRA, DIST.-BILASPUR, C.G. Pin code - 495119

Roll No. 371
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI GOVIND PRASAD VERMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
PANKAJ KUMAR NAGAYACH  
SANJAY CHOWK NEAR RADHA KRISHNA TEMPLE, PENDRA-ROAD, DIST.- BILASPUR Pin code -

**Roll No.** 372  
**Category** UR  
**Domicile of C.G** Yes  
**Gender** Male

**Father's/Husband's Name**
LATE SHRI RAMKRISHNA NAGAYACH

**Examination Centre**
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination** 20th July, 2014  

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
High Court of Chhattisgarh, Bilaspur

Admit Card

Written Examination of District Judges (Entry Level) 2014

Direct Recruitment

Candidate's Name & Address
Shireesh Dubey
Khermai Chowk, Pendra-Road, Dist.-
Bilaspur C.G. Pin code -

Roll No. 373
Category UR
Domicile of C.G Yes
Gender Male

Father's/Husband's Name
Shri Kailash Prasad Dubey

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

Time Paper
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KAMLESH GENDREY
VILL & POST- INDORI, TAH.- KAWARDHA,
DIST.- KABIRDHAM Pin code - 491336

Roll No. 374
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI SHANKER DAS GENDREY

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
BHASKAR SINGH
VILL-LOHARI, P.O- MARWAHI, TAH.-
MARWAHI, DIST- BILASPUR, C.G. Pin code - 495118

Roll No. 375
Category UR
Domicile of C.G Yes
GENDER Male

---

Father's/Husband's Name
SHRI PADMADHAR SINGH

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

--

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

---

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RUPESH KUMAR SHRIVASTAVA
H.NO.-8, MAHAMAYA PARK COLONY, NEAR
AZAD CHOWK, MANGALA, BILASPUR, C.G. Pin
code - 495001

Roll No. 376
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name LATE S.L. SHRIVASTAVA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
KAMAL PRASAD SHRIVAS
VILL.- LOHARI, POST- MARWAHI, DIST.-
BILASPUR, C.G. Pin code - 495118

Roll No. 377
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name JAMUNA PRASAD SHRIVAS

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT - CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
GOPI KUMAR SURYAWANSHI
H-2/59, NARMADA NAGAAR, BILASPUR, C.G. Pin code - 495001

Roll No.  378
Category  SC
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  L.N. SURYAWANSHI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the Incharge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SUSHIL KUMAR YADAV
JANJGIR, WARD NO.-19, BEHIND RADHA
KRISHNA TEMPLE, JANJGIR-CHAMPA, C.G. Pin
code - 495668

Roll No. 379
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name TIHARU LAL YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
KISHOR KUMAR TAMRAKAR
LILY CHOWK, BAGHAWA MANDIR GALI,
RAIPUR, C.G. Pin code - 492001

Roll No. 380
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LAXMI PRASAD TAMRAKAR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

---

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

---

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
YAD RAM DANSENA
VILL.- SINGHANPUR, POST- NAHARPALI, TAH.-
KHARSIA, DIST.- RAIGARH, C.G. Pin code -

Roll No. 381
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI KHAMHARI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

---

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
THUMNA RAM
BEHIND GOURI MANDIR, GANDHI NAGAR,
AMBIKAPUR, SURGUJA, C.G. Pin code - 497001

Roll No. 382
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name TIDU RAM

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SANJAY KUMAR GUPTA
AT & P.O.- BALRAMPUR (WARD NO.-6) BLOCK
COLONY, PANI TANKI, THANNA & TAH.-
BALRAMPUR, DIST.- BALRAMPUR, C.G. Pin code
- 497119

Roll No. 383
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM NARAYAN GUPTA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DILIP KUMAR RATRE
VILL.- KARHIDIH, P.O.- BALODA, TAH.-
AKALTARA, DIST.- JANJGIR-CHAMPA Pin code -

Roll No. 384
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHYAM LAL RATRE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
NIKHIL KUMAR THAKUR
VILL & POST - SAMBALPUR, TAH & THANABHANUPRATAPPUR, DIST. UTTAR BASTAR,
KANKER C.G. Pin code - 494635

Roll No. 385
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MR. GAJANAN SINGH THAKUR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
HIRA LAL SINGH
VILL- DARRIPARA, POST & TAH- BHAITYATHAN,
DIST. SURAJPUR C.G. Pin code -

Roll No. 386
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LALMAN RAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
AMITABH BHARTI
FLAT NO. 301, SECOND FLOOR PRIYANKA
APARTMENT, HATHI TAL RAILWAY CROSSING,
JABALPUR M.P. Pin code - 482001

Roll No. 387
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  VIJAY KUMAR BHARTI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KHAN BAHADUR KHAN
K.B. KHAN (ADV.) WARD NO. 06, PATERAPALI,
SARAIPALI, DIST. MAHASAMUND C.G. Pin code -

Roll No. 388
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI AMANULLA KHAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ARUN KUMAR JOSHI
HIG-3, KUNJ VIHAR COLONY, KAMLA COLLEGE ROAD, RAJNANDGAON CG. Pin code - 491441

Roll No. 389
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name ASHOK KUMAR JOSHI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAMA SHARMA
CH.NO.A-28, A.N.M. BLOCK, WESTERN WING,
TIS HAZARI COURTS, DELHI, Pin code - 110054

Roll No. 390
Category UR
Domicile of C.G. No
GENDER Female

Father's/Husband's Name LATE SHRI JAINARAYAN SHARMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidates Name & Address
CHANDRAHAS KASHYAP
MAHAVIR PARK, BEHIND COLLECTORATE BUNGLOW, MAHASAMUND CG. Pin code - 493445

Roll No. 391
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MANI RAM KASHYAP

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VIVEK KUMAR PANDEY
QTR. H-20, IRRIGATION COLONY, NEAR, MARIN
DRIVE SCHOOL, RING ROAD, AMBIKAPUR -
SARGUJA CG. Pin code -

Roll No. 392
Category UR
Domicile of C.G Yes
Gender Male

Father's/Husband's Name LATE SHRI BHARAT PANDEY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ASHOK KUMAR MISHRA
GAD. COLONY, NEAR S.P. OFFICE, DIST.
DANTEWARA CG. Pin code -

Roll No. 393
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name D.D. PANDIT

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
KAMLESH KUMAR GANJIR
NEW SHANTI NAGAR, POST- SHANKAR NAGAR, RAIPUR C.G. Pin code -

Roll No. 394

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name B.L. GANJIR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:- Your candidature is provisionally admitted on the condition that if you qualify for Viva Voce test then you shall have to submit permanent / valid caste certificate.

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
ASHISH SHRIVASTAVA
149, NARMADA NAGAR, GWARIGHAT ROAD,
JABALPUR M.P. Pin code - 482001

Roll No. 395
Category UR
Domicile of C.G No
GENDER Male

LATE K.C. SHRIVASTAVA

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
BALBAN KUMAR
DIST. AND SESSION COURT, DANTEWARA,
DIST. DANTEWARA C.G. Pin code - 494449

Roll No. 396
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE TAMURAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
KOMAL NARAYAN JOSHI
MAA DANTESHWARI WARD, BEHIND STAR
PETROL PUMP GEEDAM ROAD JAGDALPUR
DIST. BASTAR C.G. Pin code - 494001

Roll No. 397
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI ROMANCHAL JOSHI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
UMAKANT MAHOBIA
WARD NO. 5, MAHOBIA PARA, CHHUI
KHADAN, TAH- CHHUI KHADAN, DIST.
RAJNANDGAON CG. Pin code - 491885

Roll No. 398
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BALBHADRA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
AJAY CHOUHAN
KAUHAKUNDA PAHAD MANDIR, RAIGARH,
TAH & DIST. RAIGARH C.G. Pin code -

Roll No.  399
Category  SC
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  LATE SHRI KARTIK CHOUHAN

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination  20th July, 2014

TIME   PAPER
9.00 A.M to 12.00 Noon   Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority
Registrar General

Note:-  Your candidature is provisionally admitted on the condition that if you qualify for Viva Voce test then you
shall have to submit permanent / valid caste certificate.

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PRAHALAD KUMAR SAHU
BEHIND ASHTAMURTI SCHOOL, TELIKOT
ROAD KHARSIA, DIST. RAIGARH C.G. Pin code -

Roll No. 400
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  SHRI SHYAM NARAYAN

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER

9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VISHNU PRASAD AGRAWAL
RAMBHROSH OM PRAKASH, KACHHARI
CHOWK, SHAKTI, DIST. JANJGIR-CHAMPA C.G.
Pin code - 495689

Roll No. 401
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name OM PRAKASH AGRAWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

KAMALNARAYAN GUPTA

Registrar General

Male

GENDER

Paper II LAW

2.00 P.M to 5.00 P.M

Paper I LAW

9.00 A.M to 12.00 Noon

Yes

Domicile of C.G

SANGAM CHOWK

DEVIGANJ ROAD

AMBIKAPUR, SARGUJA (C.G) Pin code -

Issuing Authority

Date of Examination 20th July, 2014

TIME

9.00 A.M to 12.00 Noon

2.00 P.M to 5.00 P.M

PAPER

Paper I LAW

Paper II LAW

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Candidate's Name & Address

KAMALNARAYAN GUPTA

SANGAM CHOWK

DEVIGANJ ROAD

AMBIKAPUR, SARGUJA (C.G) Pin code -

Father's/Husband's Name

KRISHNA PRASAD GUPTA

Examination Centre

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Note:-

( See reverse for instructions )

Registrar General
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RITU SINGH
DHENGERDIPA, RAIGARH CG. Pin code - 496001

Roll No. 403
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name SUBHASH CHANDRA SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MOHAMMAD AZIZ HUSSAIN
NEAR SHIV MANDIR, KAVILAS NAGAR,
BHANPURI, POST- BIRGAON RAIPUR C.G. Pin
code - 493221

Roll No.  404
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  MOHAMMAD ZAHID HUSSAIN

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHAILENDRA KUMAR VERMA
MAHUWAPARA, FUNDUR- DIHARI,
AMBIKAPUR DIST. SARGUJA C.G. Pin code -

Roll No. 405
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE NARSINGH PRASAD VERMA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER

9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
VIMAL KUMAR SHRIWAS
VI-SEONI (NAILA) TAH- JANJGIR, DIST. JANJGIR. CHAMPA C.G. Pin code -

Roll No. 406
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KARTIK RAM SHRIWAS

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

Time Paper
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

---

Candidate's Name & Address
MS. R. KAVITA RAO
M.-24, STREET - 6, AVANI VIHAR, DALDAL
SEONI, MOVA, RAIPUR C.G. Pin code -

---

Roll No. 407
Category UR
Domicile of C.G Yes
GENDER Female

---

Father's/Husband's Name MR. R. GANPAT RAO

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

---

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

---

Issuing Authority
Registrar General

---

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
MAHENDRA KUMAR PATEL
H.NO.23, RISHIESH VIHAAR,
BAGHMUGALILYA LAHARPUR, BHOPAL M.P.
Pin code - 462043

Roll No. 408
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI CHAMPALAL PATEL

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAM UDIT SINGH
VILL-BIDER
POST-RAJKHER (DUDHI)
DIST-SONEBHADRA (U.P.) Pin code - 231208

Roll No. 409
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name VINDHYAWASINI PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DIWAKAR PRASAD
Q.NO. JR.-95
HINDALCO COLONEY
RENUKOOT SONEBHADRA
U.P. Pin code - 231217

Roll No. 410
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE RAJENDRA PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJPAL SINGH
RAJPAL SINGH (ADV)
BARAMDA NO. 9
KACHEHARI, HARDOI
U.P. Pin code - 241001

Roll No. 411
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI DHANPAL SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
JITENDRA NATH YADAV
DIST. AND SESSION COURT BAIKUNTHPUR,
KOREA C.G. Pin code - 497335

Roll No. 412
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI PRITHVI NATH YADAV

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014
TIME     PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGHS COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PRASHANT SAHU
1685/2, SARSWATI COLONY, BEHIND PARIJAT BUILDING, CHERITAL WARD JABALPUR MP.-2
Pin code -

Roll No. 413
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name H.S. SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ATMA RAM YADAW
DEPUTY DIRECTOR PROSECUTION OFFICE,
DIST. COURT CAMPUS BILASPUR, DIST.
BILASPUR CG. Pin code -

Roll No. 414
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI LORIK RAM YADAW

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SHIPRA JHA
C/O SHRI R.N. MISHRA, DEEPAK DEYRI,
JABBAL - GALI, NEHRU NAGAR, BILASPUR C.G.
Pin code -

Roll No. 415
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name LATE SHRI YATEENDRA KUMAR JHA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ANURAG JAIN
D-38, SECTOR-4, NEAR MADRAS AUTO
SERVICE, DEVENDRA NAGAR, RAIPUR C.G. Pin
code - 492009

Roll No. 416
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MAHENDRA JAIN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2014**

**DIRECT RECRUITMENT**

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G.</th>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>SIDDH RAM LAHRE</td>
<td>417</td>
<td>SC</td>
<td>Yes</td>
<td>Male</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
</tr>
</thead>
<tbody>
<tr>
<td>SHRI KHORABAHARA RAM</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Examination Centre</th>
<th>Expiry Date of Examination 20th July, 2014</th>
</tr>
</thead>
<tbody>
<tr>
<td>Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.</td>
<td></td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NARSINGH KSHATRIYA
NEAR SHIV GHAT, OLD SARKANDA BILASPUR
C.G Pin code -

Roll No. 418
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name CHANDRA PAL SINGH

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME   PAPER
9.00 A.M to 12.00 Noon   Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ISHWAREE PRASAD SURYAVANSHI
VILL & POST- PAMGARH, TAH- PAMGARH,
DIST. JANJGIR- CHAMPA C.G. Pin code -

Roll No. 419
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI MANEE RAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
NAVEEN SHRIVASTAVA
(SITA - NIKUNJ) MASOD ROAD, MULTAI, DIST.
BETUL MP. Pin code - 460661

Roll No. 420
Category UR
Domicile of C.G No
GENDER Male

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MRS. ASHA MAHILKAR
HIG-1/169, HOUSING BOARD COLONY BORSI,
DURG C.G. Pin code - 491001

Roll No. 421
Category SC
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name MR. AKASH RAJPUT

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
SALIM PARVEJ KHAN
WARD NO. 11, WARA SEONI, TAH-WARA
SEONI, DIST. BALAGHAT M.P. Pin code - 481331

Roll No. 422
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE ABDUL TAWWAB

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ALOK KUMAR PANDEY
C/O DINESH TRIPATHI, NEAR SHITALA MANDIR, RAJENDRA NAGAR, BILASPUR C.G.
Pin code -

Roll No. 423
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MANAHARAN LAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NAVAL KISHORE SINGH
1317, UDAY NAGAR-II, V.F.J. JABALPUR MP. Pin code - 482009

Roll No. 424
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI Y.P. SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
### Written Examination of District Judges (Entry Level) 2014

**DIRECT RECRUITMENT**

- **Candidate's Name & Address**: VIJAY CHANDRALAL PREMCHANDANI  
  74/F, HIRA SOCIETY, OPPOSITE OLD TELE EXCHANGE, ULHAS NAGAR, DIST. TAHNE, MAHARASTRA Pin code - 421003

- **Roll No.**: 425
- **Category**: UR
- **Domicile of C.G**: No
- **Gender**: Male

- **Father's/Husband's Name**: CHANDRALAL WARAYAN DAS PREMCHANDANI

- **Examination Centre**: Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

---

**Date of Examination**: 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

- **Registrar General**

---

**Note**: Your candidature is provisionally admitted on the condition that documents relating to present employment are submitted prior to the date and or on the date of the written examination, failing which you shall not be permitted to appear in the examination.

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SAURABH KUMAR PANDE
STREET NO. 17, QRT. NO.-2, SECTOR-9, BHILAI NAGAR, DIST. DURG. C.G. Pin code - 490009

Roll No. 426

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name TARUN KUMAR PANDE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MANISH KUMAR AKHILESH
H.NO-36/12, RADHIKA NAGAR- SUPELA, BHILAI,
DIST-DURG. C.G. Pin code -

Roll No. 427
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE R.S. AKHILESH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SHIV GOPAL YADAV
VILL.-SALAKHAN, P.O.-SALAKHAN,
VIA-KHAROD, DIST.-JANJGIR-CHAMPA, C.G. Pin code -

Roll No. 428
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PAHARU RAM

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

RAM KUMAR TANDAN

Registrar General

Male

Paper II LAW

12.00 Noon to 5.00 P.M

TELI BANDHA NAIR POLTRY FARM GILI,
P.O.-RAVIGRAM DIST.-RAIPUR C.G. Pin code - 492006

Category SC

Domicile of C.G Yes

GENDER Male

Candidate's Name & Address

Roll No. 429

Father's/Husband's Name BABU LAL TANDAN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority

Registrar General

Date of Examination 20th July, 2014

TIME PAPER

9.00 A.M to 12.00 Noon Paper I LAW

2.00 P.M to 5.00 P.M Paper II LAW

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address  
NARENDRA KUMAR DEWANGAN  
"DEV NIVASH" PANCHSHEEL BUDDHA BIHAR STREET OM NAGAR URLA DURG, C.G. Pin code - 

Roll No. 430  
Category UR  
Domicile of C.G Yes  
GENDER Male

Father's/Husband's Name  
SHRI ALAKHARAM DEWANGAN

Examination Centre  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph  
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANOJ KUMAR SINGH
OFFICE OF PUBLIC PROSECUTION- SUKMA
COURT CAMPUS SUKMA, C.G. Pin code -

Roll No. 431
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name GANGODHAR SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
**Candidate's Name & Address**
KAUSHAL KUMAR DEWANGAN
KAUSHAL KUMAR DEWANGAN, ADVOCATE,
PALACE ROAD KOSTA PARA, NEAR GOPINATH
MANDIR RAIGARH, C.G. Pin code -

**Roll No.** 432
**Category** UR
**Domicile of C.G** Yes
**Gender** Male

**Father's/Husband's Name** SHRI LOKNATH DEWANGAN

**Examination Centre**
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination** 20th July, 2014

**TIME**
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

**PAPER**
Paper I LAW
Paper II LAW

**Issuing Authority**

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KUSHWA RAM KEIWART
VILL.-NAGIN BHATA, SUMENDA,
P.O.-BALGI-PROJECT, DIST-KORBA, C.G. Pin code
- 495455

Roll No. 433
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE NANKI RAM KEIWART

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SHIV KUMAR PANKAJ
USLAPUR, PURANI BASTI, PO-SAKRI,
TAH-TAKHATPUR, P.S.-CHAKARBHATA,
DIST-BILASPUR, C.G. Pin code - 495001

Roll No. 434
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name DURYODHAN PRASAD PANKAJ

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SANTU PRASAD SAHU
BEHIND SECTOR-7, DEHANPARA, BALCO NAGAR, KORBA, C.G. Pin code - 495684

Roll No. 435
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI DHARAM LAL SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ANISH KUMAR SAXENA
RAM SAGAR, NEAR-DALIYA GODAM, OLD DARRI ROAD KORBA, DIST-KORBA Pin code - 495678

Roll No. 436

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name MR. SUSHIL KUMAR SAXENA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate’s Name & Address
RADHESHYAM NAGVANSHEE
VILL.-CHHILPAWAN, P.O.-JHALAP,
DIST-MAHASAMUND, C.G. Pin code - 493551

Roll No. 437
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI M.K. NAGVANSHEE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
DIRECT RECRUITMENT
BRAJESH KUMAR SINGH
Registrar General
Male
PAPER TIME
9.00 A.M to 12.00 Noon
Paper I LAW
2.00 P.M to 5.00 P.M
Paper II LAW

Candidate's Name & Address
BRAJESH KUMAR SINGH
LALITA NIKUNJ APARTMENT, FLATT NO-203,
BANGALI ROAD, MITHAPUR, B-AREA, PATNA
Pin code - 800001

Roll No. 438
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MANAN SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANDHYA BHAGAT
D/15, ARCHANA BIHAR, GANDHI NAGAR,
BILASPUR, C.G. Pin code - 495001

Roll No. 439
Category ST
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name KAULESHWAR RAM BHAGAT

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
BHANJAN KUMAR JANGDE
VILL-DOMA, PO-SEJBAHAR, DIST-RAJPUR, C.G.
Pin code -

Roll No. 440
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI RAJU LAL JAGDE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
UDHAW KUMAR SHARMA
LAXMI MEDICAL STORE, PATHALGAON,
PO-PATHALGAON, DIST-JASHPUR, C.G. Pin code - 496118

<table>
<thead>
<tr>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>Gender</th>
</tr>
</thead>
<tbody>
<tr>
<td>441</td>
<td>UR</td>
<td>Yes</td>
<td>Male</td>
</tr>
</tbody>
</table>

**Father's/Husband's Name**
SATYA NARAYAN SHARMA

**Examination Centre**
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination**
20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**
Registrar General

**Note:**
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
## Admit Card

**Candidate's Name & Address**  
SMT. DEEPIKA KUJUR  
VILL-TETARTOLI, POST-JASHPUR,  
DIST-JASHPUR, C.G. Pin code - 496331

**Roll No.** 442  
**Category** ST  
**Domicile of C.G** Yes  
**Gender** Female

**Father's/Husband's Name** MR. PETRUS KUJUR

**Examination Centre**  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination** 20th July, 2014

<table>
<thead>
<tr>
<th>Time</th>
<th>Paper</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
CHANDRAPRABHA BHAGAT
VILL & PO-DULDULA, DIST-JASHPUR, C.G. Pin code - 496334

Roll No.  443
Category  ST
Domicile of C.G  Yes
GENDER  Female

Father's/Husband's Name  ODIL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUIETMENT

Candidate's Name & Address
SMT. NEERA KHAKHA
B/9 GULMOHAR PARK BEHIND RAILWAY TRAINING CENTRE USLAPUR, BILASPUR, C.G.
Pin code - 495001

Roll No.  444
Category  UR
Domicile of C.G  Yes
GENDER Female

Father's/Husband's Name  SATISH KUMAR KHAKHA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME    PAPER
9.00 A.M to 12.00 Noon    Paper I LAW
2.00 P.M to 5.00 P.M    Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
BHARAT LAL SONI
BHARAT LAL SONI, ADVOCATE, C/O-PANSARI
BADA, DR. JAULKAR KE SAMNE
KANKALIPARA RAOD, RAIPUR, C.G. Pin code -

Roll No.  445
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  LATE NANKA RAM SONI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJESH KUMAR SONI
H.NO.- 54/15, MUKUT NAGAR, RAIPUR, C.G. Pin code -

Roll No.  446
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  M.L. SONI

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M  to  12.00 Noon  Paper I LAW
2.00 P.M  to  5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
TRILOK CHANDRA SHARMA
VILL.- KHAIRA, P.O.- JAIRAM NAGAR, P.S. &
TAH.- MASTURI, DIST.- BILASPUR, C.G Pin code -
495550

Roll No.  447
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  MANMOHAN LAL SHARMA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
VIVEK KUMAR TRIPATHI
VIVEK KUMAR TRIPATHI, R/O- NAIPARA, NEAR KEWDABADI BUS STAND, RAIGARH, DIST.- RAIGARH, C.G. Pin code -

Roll No. 448
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI RAM PYARE TRIPATHI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
JAIRAM BISHWAL
AT TARPALI, POST- BOIRDADAR, DIST.- RAIGARH, C.G. Pin code -

Roll No. 449
Category UR
Category of C.G Yes
GENDER Male

Father's/Husband's Name MURLIDHAR BISHWAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
SHYAM KUMAR GUPTA
IN FRONT OF P.R. BANARJI, DAYALBAND,
BILASPUR Pin code - 495001

Roll No. 450
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name NARAYAN PRASAD GUPTA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT


Candidate's Name & Address
DINESH SONI
NEAR SANTOSHI MANDIR, KATIYA PARA,
BILASPUR, C.G. Pin code - 495800

Roll No. 451
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name GAYA PRASAD SONI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
<table>
<thead>
<tr>
<th>Time</th>
<th>Paper</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Note:**

- **Candidate's Name & Address:** RAJENDAR SINGH RAJPAL  
- **Father's/Husband's Name:** PRITAM LAL RAJPAL  
- **Examination Centre:** Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.  
- **Issuing Authority:** Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
GURUCHARAN SAHU
DHOWARABHATA KARGI ROAD KOTA DIST.-
BILASPUR, C.G. Pin code - 495113

Roll No. 453
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE RAMKANHAI SAHU

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SUNIL KUMAR SONI
DHURIPARA TALAB KE PASS, MANGALA,
BILASPUR, DIST.- BILASPUR, C.G. Pin code -

Roll No. 454
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SURAJ PRASAD SONI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:- Your candidature is provisionally admitted on the condition that if you qualify for Viva Voce test then you shall have to submit permanent / valid caste certificate.

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
BHOGI LAL YADAV
VILL.- ANJORIPALI, P.S.- KHARSIYA, DIST.-
RAIGARH, C.G. Pin code -

Roll No. 455
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI SHOBI RAM YADAV

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PITAMBAR PRASAD KESHARWANI
AT & POST- NAWAGARH VIA-SHEROINARAYAN, DIST.- JANJGIR-CHAMPA,
C.G. Pin code - 495557

Roll No. 456
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name UDHAO PRASAD KESHARWANI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAKESH KUMAR KASHYAP
NEAR NURSURY PARYAVARAN, INDU CHOWK
JARHABHATA, BILASPUR, C.G. Pin code -

Roll No. 457

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name LATE SHRI RAMSWAROOP KASHYAP

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER

9.00 A.M to 12.00 Noon Paper I LAW

2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
NAVEEN PATERIA
NAVEEN PATERIA, VILL- BILHARI, POST- NOWGONG (BKD) DIST.- CHHATARPUR, M.P.
Pin code -

Roll No. 458
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM NARAYAN PATERIA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
KANHAIYA LAL GUPTA
AT KESHALA, P.O- GARHUMARIA, DIST.-
RAIGARH, C.G. Pin code -

Roll No. 459
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI LILAMBEAR PRASAD GUPTA
Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014
TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
JAI PRAKASH GUPTA
LARANGSAI CHOWK, WARD NO.- 2, NEAR
RAMANUJGANJ, DIST.-
BALRAMPUR-RAMANUJGANJ Pin code - 497220

Roll No.  460
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  RAM LAKHAN SAW

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ASHOK KUMAR PATEL
ASHOK KUMAR PATEL, NEW COLONY, WARD NO.-6, ASHARAM ROAD, NOWGONG, DIST.- CHHATARPUR, M.P. Pin code -

Roll No. 461
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name POORAN LAL PATEL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
NISAR KHAN
NISAR KHAN, ADVOCATE, GANESH NAGAR,
BILASPUR, C.G. Pin code -

Roll No.  462
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI SHARIF KHAN

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
VIJAY KUMAR DANSENA
VILL.- AMAPALI, P.O.- SONKA, TAH.- KHARSIA,
DIST.- RAIGARH, C.G. Pin code -

Roll No. 463

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name BABU LAL DANSENA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PITAMBAR SAI PAINKARA
C/O RAMNARAYA YADAV, NEAR ANAND DARBAR, SINDHI COLONY, JARAHABHATA, BILASPUR, C.G. Pin code -

Roll No. 464
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI S.S. PAINKARA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MRS. SUCHITRA BARDHAN
DR. RAJENDRA NAGAR, P.O.- RAVI GRAM,
DIST.- RAIPUR, C.G. Pin code - 492006

Roll No. 465
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name  VIVEK BARDHAN

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
DURGESH MISHRA  
C/O DEEPAK DEYRI, JABBAL GALI, NEHRU  
NAGAR BILASPUR, C.G. Pin code -

Roll No.  466

Category  UR

Domicile of C.G  Yes

GENDER  Male

Father's/Husband's Name  SHRI R.N. MISHRA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
LAXMI CHAND KAUSHIK
JARAHABHATA, KASTURBA NAGAR,
PITAMBAR AGENCY, JATIYA TALAB,
BILASPUR Pin code - 495001

Roll No. 467
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE D.R. KAUSHIK

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
 candidate's Name & Address  EDWARD WILSON MASIH
EDWARD W. MASIH, NEARBY GOVT. PRIMARY
SCHOOL, MAIN ROAD, TARBAHAR, BILASPUR,
C.G. Pin code - 495001

Roll No. 468
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  SHRI WILSON JHON MASIH

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAKESH KUMAR UPADHYAY
RAKESH KUMAR UPADHYAY, 548,
BHAGAMBARI GADDI, ALLAPUR, ALLAHABAD,
U.P. Pin code - 211006

Roll No. 469
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name DAYA SHANKAR UPADHYAY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ADISH JAIN
134 B-3 BLOCK, MANU APARTMENT, MAYUR VIHAR, PHASE-1, DELHI Pin code - 110091

Roll No. 470
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI SAT BHOOSHAN JAIN

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
RAJU DAS
Q.NO. 492, DEPARTMENTAL COLONY, TOWN & P.O.- BISHRAMPUR, DIST.- SURAJPUR, C.G. Pin code - 497226

Exam. Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Father's/Husband's Name
RAM PRASAD

Examination Centre
Government of Chhattisgarh, Bilaspur

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Roll No. 471
Category UR
Domicile of C.G Yes
GENDER Male

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

---

Candidate's Name & Address
DINESH KUMAR CHOUHAN
RLY. BANGLA PARA RAIGARH C.G. Pin code -

Roll No. 472
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE KIRIT RAM CHOUHAN

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMEN

---

Candidate's Name & Address
TIRTHA SARTHI MOKHERJEE
P.O. LEDO DISTRICT - TINSUKIA, ASSAM Pin code - 786182

Roll No. 473
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name
S/O LATE MRINAL MUKHERJEE

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

---

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PULKIT
A-239, TRIVENI NAGAR GOPALPURA BYPASS
JAIPUR RAJASTHAN Pin code - 302018

Roll No. 474
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name D/O SHRI SURAT SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAJNISH KUMAR SHARMA
POST OFFICE BIRKONA DISTRICT BILASPUR Pin code - 495005

Roll No. 475
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PAWAN KUAMR SHARMA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
GEETA TANDEKAR  
D/O RAMBILASH TANDEKAR, BEHIND MAIN HOSPITAL WARD NO. 10 CHHOIKADHAN RAJNANDGAON C.G. Pin code -  

**Roll No.** 476  
**Category** SC  
**Domicile of C.G** Yes  
**Gender** Female  

**Father's/Husband's Name**  
D/O RAMBILASH TANDEKAR  

**Examination Centre**  
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.  

<table>
<thead>
<tr>
<th><strong>Date of Examination</strong></th>
<th><strong>20th July, 2014</strong></th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>TIME</strong></td>
<td><strong>PAPER</strong></td>
</tr>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**  
Registrar General  

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>Gender</th>
</tr>
</thead>
<tbody>
<tr>
<td>SANTOSH KUMAR VERMA</td>
<td>477</td>
<td>UR</td>
<td>No</td>
<td>Male</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
<th>Examination Centre</th>
</tr>
</thead>
<tbody>
<tr>
<td>ANMOL RAM</td>
<td>Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Date of Examination</th>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>20th July, 2014</td>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td></td>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address: SHASHIKANT LANJEWAR  
C/O H.V. LANJEWAR QTR. NO. 54 SEC. II EKTA NAGAR GUDHIYARI RAIPUR C.G. Pin code - 492009

Roll No. 478
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name: H.V. LANJEWAR

Examination Centre: Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination: 20th July, 2014

TIME
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
JOGINDER SINGH
KHASRA NO. 858, CHELMSFORD COUNTRY
CLUB ROAD GHITORNI, NEW DELHI Pin code - 110030

Roll No. 479
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI BALBIR SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Affix Passport Size Photograph
(Similar to that affixed on application form)

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VRINDABAN LAL SHARMA
CHAMBER NO. 52 LAWYERS CHAMBER
BUILDING SEC 12 DISTRICT COURT
FARIDABAD H.R. Pin code - 121007

Roll No. 480
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name BHOODEV PRASAD

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ASHOK KUMAR
SHYAM SADAN MOHALLA SHRI KRISHNA
NAGAR ROAD NO. 23 PS. BUDHA COLONY
P.O.-G.P.O. DIST. PATNA(BIHAR) Pin code -

Roll No. 481
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LT. SHYAM BAHAUR SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

DATE OF EXAMINATION 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SANTOSH KUMAR MISHRA
C/O R.P. PANDEY  8A/4 V/IF SALORI
ALLAHABAD (UP) Pin code - 211004

Roll No. 482
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name  RAMNARAYAN MISHRA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 20th July, 2014

TIME     PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
SANTOSH KUMAR PANDEY  
8A/4B/IF, SALORI ALLAHABAD (UP) Pin code - 211004

Roll No.  483  
Category  UR  
Domicile of C.G  No  
GENDER Male

Father's/Husband's Name  RAMESHWAR PRASAD PANDEY

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority  
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ASHWINI KUMAR SINGH
MAIN ROAD SURAJPUR P.O. & DIST. SURAJPUR
(CG) Pin code - 497229

Roll No. 484
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KAMANBHAN SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
RAJNISH KUMAR TIKAM
HARAM PARA GEEDAM DIST. DANTEWADA (CG) Pin code - 494441

**Roll No.** 485

**Category** SC

**Domicile of C.G** Yes

**Gender** Male

**Father's/Husband's Name** CHHABI LAL TIKAM

**Examination Centre**
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination** 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
UMESH KUMAR SHUKLA
NEW ADVOCATES CHAMBERS 2ND FLR NO. 56
DIST. & SESSION COURT REWA (MP) Pin code - 486001

Roll No. 486
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name SHRI SHYAM LAL SHUKLA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SUSHIL KUMAR TRIPATHI
63 SARASWATI NAGAR UNIVERSITY ROAD
THATIPUR MORAR GWALIOR M.P. Pin code - 474011

Roll No. 487
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name OM PRAKASH TRIPATHI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DEEPAK JINDAL
H.NO. 3598, SECTOR-35/D CHANDIGARH Pin code - 162200

Roll No. 488
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name VIRENDRA JINDAL

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
DIRECT RECRUITMENT

BHUSHAN AHUJA

Registrar General

Male

Paper II LAW

2.00 P.M to 5.00 P.M

No

PAPER

TIME

GUARDIAN OF C.G

Issuing Authority

Registrar General

Category UR

Date of Examination 20th July, 2014

GENDER Male

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Written Examination of District Judges (Entry Level) 2014

Candidate's Name & Address

BHUSHAN AHUJA

15, PANCHWATI COLONY A.B. ROAD LASHKAR

GWALIOR (MP) Pin code - 474012

Roll No. 489

Domicile of C.G

Father's/Husband's Name

SHRI VIJAY KUMAR AHUJA

Examination Centre

Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Note:-

PAPER

9.00 A.M to 12.00 Noon

Paper I LAW

2.00 P.M to 5.00 P.M

Paper II LAW

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
AMBRISH KUMAR SHARMA
CIVIL LINE AHARI TOLA BEHIND TRAFFIC
POLICE STATION SATNA (MP) Pin code - 485110

Candidate's Name & Address

Roll No.  490
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  SHRI BALDEV PRASAD SHARMA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
GIRISH SHRIVASTAVA
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
9.00 A.M to 12.00 Noon

Yes

WARD NO. 14 BAGBAHARA DIST.
MAHASAMUND C.G. Pin code - 493449

Category UR
Domicile of C.G Yes
GENDER Male

Candidate's Name & Address
GIRISH SHRIVASTAVA
WARD NO. 14 BAGBAHARA DIST.
MAHASAMUND C.G. Pin code - 493449

Roll No. 491

Father's/Husband's Name
HARI KRISHNA SHRIVASTAVA

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAGHUVER PRASAD B. RAJWADE
VILL. SUHAGPUR P.S. KARANJI PS.
BISHRAMPUR TAH. & DIST. SURAJPUR C.G. Pin code -

Roll No. 492

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name SHRI KASHI RAM RAJWADE

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
# Written Examination of District Judges (Entry Level) 2014

**DIRECT RECRUITMENT**

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>ABHAY KUMAR SINHA</td>
<td>493</td>
<td>UR</td>
<td>Yes</td>
<td>Male</td>
</tr>
<tr>
<td>NEAR BANGOLY MAIDAN JARHAGARH AMBIKAPUR DIST. SURGUJA CG Pin code - 497001</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

**Father's/Husband's Name**  SHRI L.P.K SINHA

**Examination Centre**  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

**Date of Examination**  20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

MANEESH NIGAM
Registrar General
Male

Paper I LAW
9.00 A.M to 12.00 Noon
Paper II LAW
2.00 P.M to 5.00 P.M

No321, SHAHGanj UNNAO (UP) Pin code - 209801

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ETENDRA KUMAR RAW
VILL. & POST SIKOSA TAH. GUNDERDEHI DIST.
BALOD C.G. Pin code -

Roll No. 495
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SURESH KUMAR RAW

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ANANT KRISHNARAO NEWARE
58, OLD SUBEH DAR LAYOUT NAGPUR-24 (MH)
Pin code -

Roll No. 496
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name KRISHNARAO BAJIRA O NEWARE

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAKESH KUMAR CHAUDHARY
85 CHAUKHANDI KYDGANJ ALLAHABAD (UP)
Pin code - 211003

Roll No. 497
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name ARJUN PRASAD CHAUDHARY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Exam Centre

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Affix Passport Size Photograph
(Similar to that affixed on application form)

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014

DIRECT RECRUITMENT

Candidate's Name & Address
RAVI KUMAR CHAURASIA
MAIN ROAD DARZI MARKET, RENUKOOT
SONEBHADRA U.P. Pin code - 231217

Roll No. 498
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHANKAR PRASAD CHAURASIA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
PIYUSH MISHRA
WARD NO. 15 BALOHAN TOLA SAMAN, REWA
M.P. Pin code - 486001

Roll No. 499

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name SHRI N.K. MISHRA

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
GULFAM
R/O A-35, MOTIKUNJ EXT. POST DHOLI PAUE TAH & DIST. MATHURA U.P. Pin code - 281001

Candidate's Name & Address

Roll No. 500

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name SHRI HARI SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER

9.00 A.M to 12.00 Noon Paper I LAW

2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAHUL TIWARI
NAWAPARA POST OFFICE, TA'H. & DIST.
SURAJPUR CG. Pin code -

Roll No. 501
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI BAIKUNTH NATH TIWARI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Issuing Authority
Registrar General

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size Photograph
(Similar to that affixed on application form)

Note:-
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
High Court of Chhattisgarh, Bilaspur

Admit Card

Written Examination of District Judges (Entry Level) 2014
Direct Recruitment

Candidate's Name & Address
SUNIL KUMAR SINGH
CHAMBER NO. 29 BAR COUNCIL BUILDING
PATNA HIGH COURT PATNA(BIHAR) Pin code - 800001

Roll No. 502
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name RAM ANURAG SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

Time Paper
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
## HIGH COURT OF CHHATTISGARH, BILASPUR
### ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>GOVIND NARAYAN</td>
<td>503</td>
<td>UR</td>
<td>No</td>
<td>Male</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
<th>Examination Centre</th>
</tr>
</thead>
<tbody>
<tr>
<td>SHRI KANHAIYA LAL</td>
<td>Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.</td>
</tr>
</tbody>
</table>

### Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
NEERAJ THAKUR
CIVIL LINE TAH. & DIST. BALODABAZAR Pin code -

Roll No. 504
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BHUPENDRA SINGH THAKUR

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SMT. CHAYTALI RAY BISWAS
C/O MR. S.B.SINGH, RAJIV NAGAR, SHIV VIHAR
COLONY STREET NO.-2 DIST. RAIPUR C.G. Pin code - 496001

Roll No. 505
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name
W/O MR. APURBA KUMAR BISWAS

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
DHIRENDRA KUMAR PANDEY
SEEPAT CHOWK, NEAR MANAS MANDIR NEW
SARKANDA BILASPUR CG Pin code -

Roll No.  506
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI SHIV NARAYAN PANDEY

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M  to 12.00 Noon  Paper I LAW
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MUNSHI RAM LIBERTY
VILL. URAIHA PARA NAGOI PO. BAIMA NAGAOI
DIST. BILASPUR CG Pin code -

Roll No. 507
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name PHOOL SAI LIBERTY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:- (See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
KAMAL KISHORE SINGH
ASHOK NAGAR SEEPAT ROAD BILASPUR (CG)
Pin code -

Roll No. 508
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LT. CHANDRABHAN SINGH

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SURESH KUMAR DUBEY
VILLAGE MATYARI P.O. JANJI SIPAT BILASPUR
C.G. Pin code -

Roll No.  509
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI BHAGWATI PRASAD DUBEY

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority  
Registrar General  

Note:-  
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SURENDRA KUMAR UPADHYAY
VILLAGE & POST NARGODA P.S.& SUB TEHSIL
SIPAT DISTT. BILASPUR C.G. Pin code -

Roll No.  510
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  BHAURAM UPADHYAY

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination  20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RAKESH KUMAR SHUKLA
C/O RUPESH TRIVEDI D/ 10 PRIYADARASHNI
NAGAR BILASPUR C.G. Pin code - 495001

Roll No. 511
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  LATE D.S. SHUKLA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT CARD
Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VINOD KUMAR RAJPUT
QURTER NO. LIG 40, SECT. I DINDAYAL
NAGAR MANGLA BILASPUR TEH. & BILASPUR
C.G. Pin code -

Roll No. 512
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM SINGH RAJPUT

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-
(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VIVEK PANDE
BEHIND NEW POLICE STATION BLOCK
COLONY TAKHATPUR DISTT. BILASPUR C.G.
Pin code - 495330

Roll No. 513
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI VINOD PANDEY

Examination Centre Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Note:-
( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RUPESH KUMAR TIWARI
JANAKPUR ROAD TAKHATPUR DISTT.
BILASPUR Pin code - 495330

Roll No. 514
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI GAYA PRASAD TIWARI

Examination Centre Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
MANAS TIWARI
BOSS MARG JUNI LINE BILASPUR C.G. Pin code -

Roll No. 515
Category UR
Domicile of C.G Yes

GENDER Male

Father's/Husband's Name RAJ NARAYAN TIWARI

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME
9.00 A.M to 12.00 Noon
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
LAKHAN LAL GOSWAMI
MAIDAI MOHALLA OPPOSITE SARASWATI BAL
MANDIR SCHOOL MAIDAI MOHALLA
KILAGATE GWALIOR -3 MP Pin code -

Roll No. 516
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI VEERENDRA KUMAR

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Admit Card

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
VIRENDRA KUMAR GOYAL
KERA ROAD BHATAPARA JANJGIR DISTT.
JANJGIR CHAMPA C.G. Pin code - 495668

Roll No. 517
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RADHE LAL GOYAL

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
AJAY KUMAR BARIK
TIKARAPARA RAMDAS NAGAR POST OFFICE
GALI TIKARAPA BILASPUR C.G. Pin code - 495004

Roll No. 518
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name CHAKRADHAR BARIK

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>9.00 A.M to 12.00 Noon</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
SURESH KUMAR KHUSRO
H.NO.56 WARD NO. 08 RAWANBHATA
MUNGELEI DIST. MUNGELEI C.G. Pin code -

Roll No. 519
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name DAU SINGH

Examination Centre
Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
RATNESH KUMAR AGRAWAL
SHANTI LODGE STREET KARBALA JUNA
BILAPSUR C.G. Pin code -

Roll No. 520
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  SHRI SHIV SHANKAR AGRAWAL

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME PAPER
9.00 A.M to 12.00 Noon Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

Note:-

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address
ALOK KUMAR SHARMA
C/O RAMESH CHANDRA SHARMA BEHIND
CHHURI BADA DAFANIA BADA GONDPARA
BILASPUR C.G. Pin code -

Roll No.  521
Category   UR
Domicile of C.G   Yes
GENDER Male

Father's/Husband's Name  RAMESH CHANDRA SHARMA

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link
Road, Bilaspur, C.G.

Date of Examination 20th July, 2014

TIME          PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2014
DIRECT RECRUITMENT

Candidate's Name & Address  KANHAIYA LAL SAHU
VILL. & POST BEMCHA (NEAR OF GUDI CHOWK) MAHASAMUND C.G. Pin code -

Roll No.  522
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI THAKUR RAM SAHU

Examination Centre  Govt. Bilasa Girls Post Graduate College, Link Road, Bilaspur, C.G.

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 20th July, 2014

TIME  PAPER
9.00 A.M to 12.00 Noon  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

Note:-

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****